

J&K Pollution Control Committee

Jammu



Winter office: November-April
Parivesh Bhawan, Gladni,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph./Fax. 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax. 0194-2311165.

email: membersecretaryjkspcb@gmail.com

Consultant (Judicial),
Hon'ble National Green Tribunal, (P.B)
New Delhi.

No. JKPCC/NGT/114/24/155-157

Dt. 6 -01-2024.

Sub: - Compliance report of Jammu and Kashmir Pollution Control Committee to the directions of Hon'ble National Green Tribunal Order Dt. 17-10-2023 in OA No. 180 / 2021 titled Mukul Kumar Versus State of Uttar Pradesh & Ors. and in M.A No. 98/2022 in OA No. 180/2021.

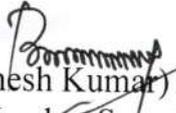
Sir,

In compliance to the Hon'ble National Green Tribunal Order Dated 17-10-2023 in OA No. 180 / 2021 titled Mukul Kumar Versus State of Uttar Pradesh & Ors. and in M.A No. 98/2022 in OA No. 180/2021, kindly find enclosed the compliance Report w.r.t. J&K Pollution Control Committee, in this regard.

The Report may kindly be taken on record and placed before the Hon'ble NGT for consideration please.

Yours faithfully,

Encl: (As above)


(K. Ramesh Kumar) IFS
Member Secretary
JKPCC, Jammu. 06/01/24

Copy to the: -

1. Sh. G.M. Kawoosa, Additional Standing Counsel for J&K Govt. in Hon'ble NGT matters in New Delhi, for information and necessary action. This is in reference to Govt. of J&K Order No. 8495-JK(LD) of 2022 Dated 12-10-2022.
2. PA to Chairman, J&K PCC for kind information of Chairman.



Winter office: November-April
Parivesh Bhawan, Gladini,
Transport Nagar, Narwal,
Jammu-180006
Ph./Fax.0191-2476925

Government of Jammu and Kashmir
J&K Pollution Control Committee



Summer office: May-October
Sheikh-ul-Alam campus,
Behind Govt. Silk factory,
Rajbagh, Srinagar (J&K)- 190008
Ph./Fax.0194-2311165

mail: membersecretaryjkspcb@gmail.com

Compliance report of Jammu and Kashmir Pollution Control Committee to the directions of Hon'ble National Green Tribunal Order Dt. 17-10-2023 in OA No. 180 / 2021 titled Mukul Kumar Versus State of Uttar Pradesh & Ors. and in M.A No. 98/2022 in OA No. 180/2021.

Background:

The Hon'ble National Green Tribunal **Order Dt. 17-10-2023 in M.A No. 98/2022 in OA 180 / 2021** has directed the following: -

1. *"In pursuant to earlier direction of the Tribunal, the reports have been received from some of the States regarding remedial action against non-compliance of Bio-Medical Waste (BMW) Rules, 2016 which includes the issue of compliance of Guidelines for handling and treatment and disposal of waste generated during treatment/diagnosis/quarantine of Covid-19 patients which was more prominent during Covid. In terms of the earlier order, action taken reports were to be filed by all the States/Union Territories. The report from some of the States and Union Territories is still awaited.*
2. *Remaining States/Union Territories from whom reports are awaited are directed to positively file the report in terms of para 17 and 18 of the order dated 23.01.2023 within eight weeks".*

I) Action Taken Report w.r.t J&K Pollution Control Committee in M A No. 98/2022 in OA No. 180/2021 titled Mukul Kumar Vs State of Uttar Pradesh and Others:-

1. Adequate number of Common Biomedical Waste Treatment Facilities (CBMWTFs) to cover entire UT:-

The National Green Tribunal in the MA No. 98/2022 in OA No. 180/2021, has directed that pending further decision of the Central Monitoring Committee in the matter, radius for permission of additional CBMWTFs will stand reduced to 40 Kms

of existing facility and number of 1000 beds will stand reduced to 500 beds for addition of a facility, as suggested by Odisha and Punjab State PCBs. Further, Hon'ble NGT has referred to the State PCBs to be entitled to further reduce the gap, if found necessary in a fact situation, for ensuring better compliance. In view of the direction, J&K Pollution Control Committee issued Consent to Establish (Fresh) dated 06/04/2023 in favour of M/s Ramasetu Infrastructure Private Limited (TSDF) for establishment of a Common Biomedical Waste Treatment Facility as a part of their integrated Common Hazardous Waste Treatment Storage, Disposal and Recycling Facility at Deep Valley, Phase-II, IGC Samba. The existing Common Biomedical Waste Treatment Facility M/s Anmol Healthcare at Village Rakh Rara, has filed a writ petition WP(C) No. 1027 dated 09/05/2023 v/s UT of J&K and ors regarding the above mentioned directions as well as CTE-F issued to the above mentioned TSDF.

2. District Environment Plans (DEPs):-

District Environment Plan (DEPs) for 20 districts have been prepared by the concerned District Magistrates and uploaded on their respective websites. However, the Hon'ble National Green Tribunal has issued directions for further updation in view of huge gaps in compliance of environmental norms and data covering different thematic subjects and set up plan for remedial action in measurable terms with requisite budgetary support and the same is under process in all the districts. Pertinent to mention that the Department of Environment, Ecology and Remote Sensing (DEERS) J&K also has imparted necessary trainings in this regard for the updation of District Environment Plan (DEP).

3. State Environment Plan:-

The State Environment Plan (SEP) for UT of J&K was also framed by the Department of Ecology, Environment and Remote Sensing J&K and submitted to Central Pollution Control Board on 31-03-2021.

4. Trainings / Workshops:-

The J&K Pollution Control Committee conducts sensitization workshops on Solid Waste Management, Plastic Waste Management, Hazardous and Other Waste Management, E-waste Management and Bio-medical Waste Management etc, for



stake holders, on regular basis. A total of 33 trainings / workshops have been conducted by the J&K Pollution Control Committee during the year 2021, 2022 and 2023.

II) Action Taken Report w.r.t to J&K Pollution Control Committee in Compliance to the Hon'ble National Green Tribunal Order Dt. 17-10-2023 in OA 180 / 2021 titled Mukul Kumar Versus State of Uttar Pradesh & Ors. is submitted as under:-

- 1. Covid-19 Bio-medical Waste Generation:** Monthly Reports are regularly submitted to Central Pollution Control Board from March 2020 to December 2023, the year wise details is as under:-

Year	COVID-19 Waste Quantity (kg)	Monthly Report sent to CPCB
March 2020 to December 2020	315032.08	Submitted
January 2021 to December 2021	308569.52	Submitted
January 2022 to December 2022	56934.09	Submitted
January 2023 to December 2023	191.77	Submitted
Daily reporting of COVID-19 BMW done through COVID-19 BWM Tracking App.		

(Copy of monthly reports appended as Annexure-1)

- 2. Covid-19 BMW guidelines for handling, treatment and disposal of waste generated during treatment / diagnosis / quarantine of Covid-19 patients, issued by CPCB, communicated to all the stakeholders as well as uploaded on J&K PCC website:-**

Version 1, Dt: **25.03.2020**

Version 2, Dt: **18.04.2020**

Version 3, Dt: **10.06.2020**

Version 4, Dt: **17.07.2020**

Version 5, Dt, **26.04.2022**

- 3. Public Notices have been published in the local dailies w.r.t COVID-19 guidelines in UT of Jammu & Kashmir (Annexure- 2).**
- 4. Review Meeting of the State Level Monitoring Committee was held on 4th February 2022 (Annexure-3).**



5. District level Monitoring Committee meetings held (**Annexure-4**): -

S. No	Date	Details	District
1.	12-02-2022	District Level Committee Meeting	Samba
2.	17-02-2022	District Level Committee Meeting	Kupwara
3.	17-02-2022	District Level Committee Meeting	Baramulla
4.	22-02-2022	District Level Committee Meeting	Udhampur
5.	25-02-2022	District Level Committee Meeting	Ramban
6.	25-02-2022	District Level Committee Meeting	Jammu
7.	25-02-2022	District Level Committee Meeting	Kishtwar
8.	26-02-2022	District Level Committee Meeting	Pulwama
9.	03-03-2022	District Level Committee Meeting (1st)	Poonch
10.	28-04-2022	District Level Committee Meeting (2nd)	Poonch
11.	10-03-2022	District Level Committee Meeting (1st)	Rajouri
12.	15-04-2022	District Level Committee Meeting (2nd)	Rajouri
13.	28-04-2022	District Level Committee Meeting (3rd)	Rajouri
14.	28-04-2022	District Level Committee Meeting	Anantnag
15.	25-03-2022	District Level Committee Meeting	Srinagar
16.	30-03-2022	District Level Committee Meeting	Doda
17.	05-05-2022	District Level Committee Meeting	Shopian

6. Standard Monitoring Framework:- J&K PCC has constituted committees for monitoring compliances of Common Bio Medical Waste Treatment and Disposal Facilities (CBMWTFs), as per the Guidelines for monitoring compliance of CBMWTFs, issued by CPCB. Monthly monitoring of all the three facilities (one in Jammu and 2 in Kashmir) is conducted and reports submitted to CPCB on regular basis, incorporating operational, monitoring compliances, as per the CPCB formats for performance evaluation of CBMWTFs.



- 7. Action taken for non-compliance by the Health Care Facilities:** - J&K Pollution Control Committee has levied Environmental Compensation to the following Health Care Facilities for violation of Bio-Medical Waste Management Rules.

a.	SMGS Hospital, Shalamar Rd, Jammu	Rs.18,28,000/-
b.	ASCOMS Hospital, Sidhra, Jammu	Rs.1,37,34,800/-
c.	Maharishi Dayanand Hospital & Medical Research Centre, B.C Road, Jammu	Rs.7,12,000/-
d.	Chowdhary Hospital, Akhnoor	Rs. 1,79,400/-

Hence, the Report may kindly be taken on record and placed before the Hon'ble NGT for consideration, please.



Winter office: November-April
Parivesh Bhawan, Ghadsra
Tran:port Nagar, Narsaul
Jammu, J&K 180006
Ph: Fax: 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax: 0194-2311165

email: membersecretaryjkspcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi.

No:- JKPCB/NGT/COVID19_BMW/Misc/08

Dt. 05.06.2020

Sub:- Submission of revised format, as on 31/05/2020 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Ref: Minutes of Meeting of High Level Task team held on 26/05/2020 and CPCB e.mail dt.30/05/2020

Sir,

Kindly find enclosed filled up format, based on the information provided by the State Health Department and the Common Bio-medical Waste Treatment Facilities. State Health & Medical Education Department and all the concerned departments have been provided the Revised guidelines dated 18/04/2020, CPCB user manual for COVID-19 BMW tracking app., and the same have been uploaded on J&K PCB website. Wide publicity through electronic media has also been done for general awareness among the stakeholders (copies of public notices enclosed). A training module has also been prepared and circulated to State Health & Medical Education Department for different stake holders involved in handling and management of waste generated from COVID-19 patients.

Encl: Format, Annexures-3

Yours faithfully,



(B.M. Sharma, IFS)
Member Secretary
JK PCB, Jammu.

Copy for information to :-

- i. Sh. Vinod Babu, Nodal Officer, Waste Management Division CPCB, Delhi.
- ii. Smt. Neelu Sharma, PSO/Nodal Officer, BMW, JKPCB, Jammu for information.
- iii. P.A to Chairman, JK PCB, for information of Chairman.

Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)														
S.no.	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFs having isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	12643.8	12-03-2020 (a)	16-05-2020	12643.8	2 *	CBMWTF service is not available in the far flung hilly districts of Jammu, where deep burial has been done. In some far flung areas, CBMWTF has gone only twice a week. Dedicated colour-coded bins and wheel barrows are less in some Centres.	J&K PCB: Wide publicity in the local dailies has been done (Annexures Attached). Revised Guidelines for handling, treatment & disposal of COVID-19 Waste has been circulated to all the concerned. Dos & Don'ts and other related documents have been uploaded on J&K PCB website. HCFs are imparting training to dedicated staff handling COVID-19 waste and staff handling BMW.
								5362.3	17-05-2020 (b)	31-05-2020	5362.3			
TOTAL COVID-19 WASTE								18006.1	12-03-2020	31-05-2020	18006.1			

- (a) This information has been provided by State Health & Medical Education Department (12/03/2020-16/05/2020)
 (b) This information has been provided by the CBMWTFs (17/05/2020-31/05/2020)

* 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)	
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)	

heeb.


 (B.M. Sharma, IFS)
 Member Secretary
 J&K PCB



Government of Jammu and Kashmir
JK Pollution Control Board

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Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph./Fax. 0191-2476925

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Ph./Fax. 0194-2311165.

email: membersecretaryjkspcb@gmail.com

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi – 110032.

No: PCB/NGT/COVID-19/BMW/11-14

Dated: 06-07-2020.

Sub:- Submission of revised format, as on 30/06/2020 w. r. t Handling, Treatment and Disposal of Waste Generated during Treatment / Diagnosis / Quarantine of COVID-19 Patients in compliance to the Hon'ble NGT in the matter of OA 72 of 2020.

Ref.:- JKPCB/NGT/COVID19/BMW/Misc/08 dt. 05.06.2020.

Sir,

Kindly find enclosed filled up Format-I as on 30/06/2020 w. r. t Handling, Treatment and Disposal of Waste Generated during Treatment / Diagnosis / Quarantine of COVID-19 Patients in compliance to the Hon'ble NGT in the matter of OA 72 of 2020, summarized from the BMW tracking APP. This is in continuation to previous information submitted on Format –I as per letter referred above.

All the stake holders, time and again have been informed to use the CPCB, BMW tracking APP which has been implemented in Jammu but due to connectivity issues in Kashmir, 100% implementation has not been achieved.

Hence for the favour of information please.

Yours faithfully,

Encl: Format –I.
(June 2020)


(B.M. Sharma)
Member Secretary
JK PCB, Jammu

Copy to :

- i) Sh. Vinod Babu, Nodal Officer, Waste Management Division CPCB, Delhi.
- ii) Smt. Neelu Sharma, PSO/Nodal Officer, BMW, JK PCB Jammu for information.
- iii) PA to Chairman for information of Chairman, JK PCB.

Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)												
S.no.	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste
									From	To		
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	7311	01-06-2020	30-06-2020	7311	2 *
TOTAL COVID-19 WASTE									01-06-2020	30-06-2020	7311	

This information has been summarized from the BWM tracking App.

*

1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)



(B.M.Sharma) IFS

Member Secretary

J&K PCB



Directions have been issued again to all the stakeholders to implement the PCB tracking App. For COVID-19 BMW

J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (3) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website. HCFS are imparting training to dedicated staff handling COVID-19 waste and staff handling BMW.

Any Initiatives/ training/ awareness activities

Any Issues in COVID waste Management / Short-comings w.r.t implementation of PCB guidelines

Government of Jammu and Kashmir
J&K Pollution Control Board
 Jammu

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 Transport Nagar, Narwal,
 Jammu (J&K) 180006.
 Ph. Fax: 0191-2476925

Summer Office: May-October
 Sheikh-ul-Alam Campus,
 Behind Govt. Silk Factory,
 Rajbagh, Srinagar (J&K) 190008
 Ph. Fax: 0194-2311162

email: membersecretaryjkpcb@gmail.com

R: 138
 dt: 31-8-20

Hon'ble NGT compliance

The Member Secretary,
 Central Pollution Control Board,
 Parivesh Bhawan, East Arjun Nagar,
 Delhi.

No:- JKPCB/NGT/COVID19_BMW/ 1208-10

Dt. 27.06.2020

Sub:- Submission of format, for July,2020 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Ref: Minutes of Meeting of High Level Task team held on 26/05/2020 and CPCB e.mail dt.30/05/2020

Sir,

Kindly find enclosed filled up format-1 for July,2020 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. All the stake holders, time and again have been informed to implement the BWM tracking app. but due to connectivity issues in Kashmir, 100% implementation has not been achieved.

Encl: Format-1

J&K POLLUTION CONTROL BOARD
 (JAMMU)
 Receipt No. 2913
 Dated. 28/8/20

Handwritten signature

Yours faithfully,

Handwritten signature
 (B.M. Sharma, IFS)
 Member Secretary
 JK PCB, Jammu.

Copy for information to :-

- i. Regional Director, PCB, Jammu/Kashmir, for information and to inform the concerned stakeholders to implement the tracking app.
- ii. P.A to Chairman, JK PCB, for information of Chairman.

S.no.	Name of State/UT	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)												
		No of Districts generating COVID-19 waste	No of HCFS having isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities
		From	To											
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	17733.7	01-07-2020	31-07-2020	17733.7	2 *	Directions have been issued again to all the stakeholders to implement the CPCB tracking App. For COVID-19 BMW	J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 waste has been uploaded on J&K PCB website. HCFS are imparting training to dedicated staff handling COVID-19 waste and staff handling BMW.
TOTAL COVID-19 WASTE								17733.7	01-07-2020	31-07-2020	17733.7			

This information has been summarized from the BMW tracking App. for July, 2020

(From Hospitals-9, Isolation Wards-17, Quarantine Centres-3, Sample Collection Centres-8, Laboratories-2, Captive Facility-1)

keelu

1

(B.M.Sharma) IFS

Member Secretary

J&K PCB

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

732
Jammu and Kashmir
J&K Pollution Control Board
Jammu

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Parivesh Bhawan, Gandhi
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Jammu (J&K) 180006
Ph: Fax: 0191-2476925

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Sheikh-ul-Alam Campus,
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Ph: Fax: 0194-2311165

email: membersecretary@jkspcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi.

No:- JKPCB/NGT/COVID19_BMW/ 1339-41

Dt. 16.09.2020

Sub:- Submission of format, for August,2020 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for August,2020 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020. All the stake holders, time and again have been informed to implement the BWM tracking application.

Encl: Format-1

Yours faithfully,

3176
21/9/20
1
16/9/20
(B.M. Sharma, IFS)
Member Secretary
JK PCB, Jammu.

Copy for information to :-

- Regional Director, PCB, Jammu/Kashmir, for information and to inform the concerned stakeholders to implement the tracking app. and to send the verified data every month.
- P.A to Chairman, JK PCB, for information of Chairman.

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)												
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCfs having isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB Any Initiatives/ training/ awareness activities
									From	To			
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	52535.9	8/1/2020	8/31/2020	52535.9	2 *	Directions have been issued again to all the stakeholders to implement the CPCB tracking App. For COVID-19 BMW
													J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE									8/1/2020	8/31/2020	52535.9		

This information is based on the manual data submitted by the two CBWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for August, 2020

(From 19 Districts: Hospitals-11, Isolation Wards-27, Quarantine Centres-7, Sample Collection Centres-13, Laboratories-3, Captive Facility-2, ULB-2)

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kashmirhealthcaresystem@gmail.com)


(B.M. Sharma) IFS
Member Secretary
J&K PCB

734

Jammu and Kashmir
J&K Pollution Control Board
Jammu

Winter office: November-April
Parivesh Bhawan, Gladini,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph./Fax: 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax: 0194-2311165.

email: membersecretaryjkpcb@gmail.com

R:211
dt: 22-10-20

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi.

No:- JKPCB/NGT/COVID19_BMW/1554-57

Dt. 16.10.2020

Sub:- Submission of format, for September,2020 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for September,2020 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020. All the stake holders, time and again have been informed to implement the BWM tracking application.

Encl: Format-1

Yours faithfully,

(B.M. Sharma, IFS)
Member Secretary
JK PCB, Jammu.

Copy for information to :-

- i. Regional Director, PCB, Jammu/Kashmir, for information and to inform the concerned stakeholders to implement the BWM tracking application.
- ii. P.A to Chairman, JK PCB, for information of Chairman.

Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)												
S.no.	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste
									From	To		
1	UT of Jammu & Kashmir	20	126	596	79	-	11	59699.69	01-09-2020	30-09-2020	59699.7	2 *
TOTAL COVID-19 WASTE								59699.69	01-09-2020	30-09-2020	59699.7	
Any Initiatives/ training/ awareness activities J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.												
Management / Short-comings w.r.t implementation of CPCB guidelines Directions have been issued again to all the stakeholders to implement the CPCB tracking App. For COVID-19 BMW												

This information is based on the Covid app data of waste generators and the manual data submitted by the two CBMWTFs.

(From 19 Districts: Hospitals-11, Isolation Wards-23, Quarantine Centres-9, Sample Collection Centres-12, Laboratories-6, Captive Facility-2, ULB-1)

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
 2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

(B.M.Sharma) IFS

Member Secretary
 J&K PCB

Jammu and Kashmir
736
J&K Pollution Control Board
Jammu

Winter office: November-April
Parivesh Bhawan, Ghodu
Transport Nagar, Narwal,
Jammu (J&K) 180008
Ph. Fax 0191-2476925

Summer Office: May-October,
Sheikh-ul-Alam Campus
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph. Fax 0194-2311163.

email: membersecretary@jkspcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi.

No:- JKPCB/NGT/COVID19_BMW/1687-90

Dt. 4.11.2020

Sub:- Submission of format, for October, 2020 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for October, 2020 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Yours faithfully,


(B.M. Sharma, IFS)
Member Secretary
JK PCB, Jammu.


Encl: Format-1

Copy for information to :-

- i. Regional Director, PCB, Jammu/Kashmir, for information and to inform the concerned stakeholders to implement the BWM tracking application.
- ii. P.A to Chairman, JK PCB, for information of Chairman.

J&K Pollution Control Board
(JAMMU)

Receipt No. 3747

Dated 7/11/20

Signature

Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)														
S.no.	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ trainings/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	-	11	76228.75	01-10-2020	31-10-2020	76228.8	2 *	Directions have been issued again to all the stakeholders to implement the CPCB tracking App. For COVID-19 BMW	J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE								76228.75	01-10-2020	31-10-2020	76228.8			

This information is based on the Covid-19 app data of waste generators and the manual data submitted by the two CBMWTFs.

(From 19 Districts: Hospitals-12, Isolation Wards-26, Quarantine Centres-9, Sample Collection Centres-11, Laboratories-4, Captive Facility-1, ULB-1)

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)


(B.M. Sharma) IFS

Member Secretary
J&K PCB

738

Jammu and Kashmir
J&K Pollution Control Board
Jammu

Winter office: November-April
Parivesh Bhawan, Gladni,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph./Fax: 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax: 0194-2311165.

email: membersecretaryjkpcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi.

No:- JKPCB/NGT/COVID19_BMW/18/5-17

Dt. 11.12.2020

Sub:- Submission of format, for November, 2020 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for November, 2020 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Yours faithfully,


(B.M. Sharma, IFS)
Member Secretary
JK PCB, Jammu.

Encl: Format-1

Copy for information to :-

- i. Regional Director, PCB, Jammu/Kashmir, for information and to inform the concerned stakeholders to implement the BWM tracking application.
- ii. P.A to Chairman, JK PCB, for information of Chairman.

J&K State Pollution Control Board
(JAMMU)

Receipt No. 4213

Dated 14/12/20

Signature

3

S.no.	Name of State/UT	No of Districts generating COVID-19 waste	No of HCfs having isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of PCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	-	11	45331.72	01-11-2020	30-11-2020	45331.72	2 *	Directions have been issued again to all the stakeholders to implement the PCB tracking App. For COVID-19 BMW	J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE												45331.72	45331.72	

This information is based on the Covid-19 app data of waste generators, CBMWTFs as well as the manual data submitted by the two CBMWTFs.

(From 17 Districts: Hospitals-11, Isolation Wards-23, Quarantine Centres-8, Sample Collection Centres-10, Laboratories-7)

*

1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)

2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)


(B.M. Sharma) IFS
Member Secretary
J&K PCB



Winter office: November-April
Parivesh Bhawan, Gladhi,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph./Fax. 0191-2476925

Government of Jammu and Kashmir
740
J&K Pollution Control Board
Jammu

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax. 0194-2311165.

email: membersecretaryjkpcb@gmail.com

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi.

No: JKPCB/NGT/COVID-19/BMW/ 1605-00

Date:- 07 -01-2021.

Sub:- Submission of format for December, 2020 w.r.t Handling, Treatment and Disposal of Waste generated during treatment / diagnosis / quarantine of COVID-19 patients in compliance to the Hon'ble National Green Tribunal, in the matter of OA No. 72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for **December, 2020** with respect to Handling, Treatment and Disposal of Waste generated during treatment / diagnosis / quarantine of COVID-19 patients in compliance to the Hon'ble National Green Tribunal, in the matter of OA no. 72 of 2020.

Encl:- Format-1

JKPCB/NGT/COVID-19/BMW/ 1605-00
(J&K/NGT/1)
Receipt No. 150
Dated: 8/1/21
Signature: one

Yours faithfully,


(B. M. Sharma) IFS
Member Secretary
PCB, Jammu

Copy to the:-

- Regional Director, PCB, Jammu / Kashmir for information and to inform the concerned stakeholders to implement the tracking app. and to send the verified data every month.
- PA to Chairman for information to the Chairman, JKPCB, Jammu.

BSO
9/1/21
a/11

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)												
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	From	To	Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines/ Any Initiatives/ training/ awareness activities
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	38185.224	12/1/2020	12/31/2020	38185.224	2 *	Directions have been issued again to all the stakeholders to implement the CPCB tracking App. For COVID-19 BMW
TOTAL COVID-19 WASTE								38185.224	12/1/2020	12/31/2020	38185.224		J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.

This information is based on the manual data submitted by the two CBMWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for December, 2020

(From 15 Districts: Hospitals-9, Isolation Wards-25, Quarantine Centres-8, Sample Collection Centres-13 Laboratories-3, Captive Facility-2, ULB-2)


(B.M.Sharma) IFS
 Member Secretary
 J&K PCB

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
 2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)





Winter office: November-April
Parivesh Bhawan, Gladhi,
Transport Nagar, Narval,
Jammu. (J&K) 180006.
Ph./Fax: 0191-2476925

Government of Jammu and Kashmir
742
Pollution Control Board
Jammu

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax: 0194-2311165

email: membersecretaryjkspcb@gmail.com

R: 316
01.8-1-21

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi - 110032.

No: JKPCB/NGT/COVID-19/BMW/157-60

Date:- 04-02-2021.

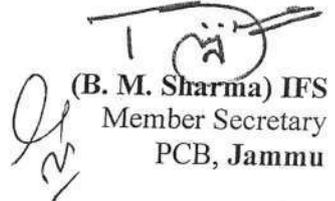
Sub:- Submission of format for January, 2021 w.r.t Handling, Treatment and Disposal of Waste generated during treatment / diagnosis / quarantine of COVID-19 patients in compliance to the Hon'ble National Green Tribunal, in the matter of OA No. 72 of 2020.

Sir,

Kindly find enclosed filled up **format-1** for **January, 2021** with respect to Handling, Treatment and Disposal of Waste generated during treatment / diagnosis / quarantine of **COVID-19** patients in compliance to the Hon'ble National Green Tribunal, in the matter of OA no. **72 of 2020**.

Yours faithfully,

Encl:- Format-1


(B. M. Sharma) IFS
Member Secretary
PCB, Jammu

Copy to the:-

- i) Regional Director, PCB, Jammu / Kashmir for information and to inform the concerned stakeholders to implement the tracking app. and to send the verified data every month.
- ii) PA to Chairman for information to the Chairman, JKPCB, Jammu.

PS 0/9/10/BMW
for info. +mla
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J&K STATE POLLUTION CONTROL BOARD
(JAMMU)

Receipt No. 611

Dated 05/02/2021

Enclosure 1

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated	Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ trainings/ awareness activities	
	From	To												
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	23952.303	1/1/2021	31/1/2021	23952.303	2 *	Directions have been issued again to all the stakeholders to implement the CPCB tracking App. For COVID-19 BMW	J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE									1/1/2021	31/1/2021	23952.303			

This information is based on the manual data submitted by the two CBWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for January, 2021

(From 18 Districts: Hospitals-13, Isolation Wards-26, Quarantine Centres-7, Sample Collection Centres-12 Laboratories-3, Captive Facility-1, ULB-1)

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

1/1/21
2/1/21

(B.M.Sharma) IFS

Member Secretary

J&K PCB

(Signature)

Jammu and Kashmir
J&K Pollution Control Board
Jammu

Winter office: November-April
Parivesh Bhawan, Gindni,
Transport Nagar, Narwal,
Jammu. (J&K) 180006
Ph./Fax: 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax: 0194-2311165

email: membersecretaryjkspcb@gmail.com

R:406
dts 16-3-21

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi.

No:- JKPCB/NGT/COVID19_BMW/92/1944-47

Dt. 10.03.2021

Sub:- Submission of format, for February, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for February, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020. All the stake holders, time and again have been informed to implement the BWM tracking application.

*PSD
for immediate
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Encl: Format-1

15/3
OFFICE OF THE MEMBER SECRETARY
(JAMMU)
OFFICE No. 1249
Dated... 13/3/2021
format-1

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Yours faithfully,

(Signature)
(B.M. Sharma, IFS)
Member Secretary
JK PCB, Jammu.

Copy for information to :-

- i. ✓ Regional Director, PCB, Jammu/Kashmir, for information and to inform the concerned stakeholders to implement the tracking app. and to send the verified data every month.
- ii. P.A to Chairman, JK PCB, for information of Chairman.

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Annex 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of PCB guidelines	Any Initiatives/ training/ awareness activities
								From	To				
UT of Jammu & Kashmir	20	126	596	79	INA	11	11870.42	1/2/2021	28/2/2021	11870.42	2 *	Directions have been issued again to all the stakeholders to implement the PCB tracking App. For COVID-19 BMW	J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE							11870.42	1/2/2021	28/2/2021	11870.42			

This information is based on the manual data submitted by the two CBWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for February, 2021
(From 13 Districts: Hospitals-9, Isolation Wards-20, Quarantine Centres-6, Sample Collection Centres-12 Laboratories-3, Captive Facility-1, ULB-1)

1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)

2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)


(B.M. Sharma) IFS

Member Secretary

J&K PCB

Government of Jammu and Kashmir
J&K Pollution Control Committee
 Jammu

Winter office: November-April
 Parvash Bhawan, Vikas
 Transport Nagar, Naraina
 Jammu (J&K) 180008
 Ph. Fax: 0191-2476924

Summer Office: May-October
 Sheikh ul Alam Colony
 Behind Govt. Silk Factory
 Rajpura, Srinagar (J&K) 190008
 Ph. Fax: 0194-2311163

email: memberssecretaryjkpcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
 Central Pollution Control Board,
 Parivesh Bhawan, East Arjun Nagar,
 Delhi.

No:- JKPCC/NGT/COVID19_BMW/92/24-27

Dt. 07.04.2021

Sub:- Submission of format for March, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for March,2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

P80
 24.

1693
 8/4/2021

Yours faithfully,


 (B.M. Sharma, IFS)
 Member Secretary
 JK PCC, Jammu.

Copy for information to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and to inform the concerned stakeholders to implement the tracking app.
- ii. P.A to Chairman, JK PCC, for information of Chairman.

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Quarantine of COVID-19 patients (UT of J&K)										
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCfs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated	Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste
									From	To	
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	12688.39	1/3/2021	31/3/2021	12688.39
TOTAL COVID-19 WASTE								12688.39	1/3/2021	31/3/2021	12688.39
											No of CBWTFs engaged in management of COVID waste
											Any Issues in COVID waste Management / Short-comings w.r.t implementation of PCB guidelines
											Any Initiatives/ training/ awareness activities
											J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 waste has been uploaded on J&K PCB website.

This information is based on the manual data submitted by the two CBWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for March, 2021

(From 11 Districts: Hospitals 7, Isolation Wards-17, Quarantine Centres-6, Sample Collection Centres-12 Laboratories-3, ULB-1)

- 1 Anmol Health Care, Village Bakh Kara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
- 2 Kashmir Health Care System, 16C, Lessipora, Kashmir (kashmirhealthcaresystem@gmail.com)


(B.M. Sharma) IFS

Member Secretary

J&K PCC

**J&K Pollution Control Committee
Jammu**

*Winter office: November-April
Parivesh Bhawan, Gdabai
Dangpora Nagar, Nawal
Jammu (J&K) 180006
Ph Fax 0191 24 6925*

*Summer Office: May-October
Sheikh ul Alam Campus
Behind Govt. Silk Factory
Bughugh, Srinagar (J&K) 190008
Ph Fax 0194 2311165*

email: membersecretaryjkpcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi.

No:- JKPCC/NGT/COVID19_BMW/192/110-113

Dt. 18-05.2021

Sub:- Submission of format for April, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for April, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

Yours faithfully,

heeh

1 23 18/5/2021

(B.M. Sharma, IFS)
Member Secretary
JK PCC, Jammu.

Copy for information to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and to inform the concerned stakeholders to implement the tracking app.
- ii. P.A to Chairman, JK PCC, for information of Chairman.

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCfs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	30847.6	1/4/2021	30/4/2021	30847.6	2 *	Directions have been issued again to all the stakeholders to implement the CPCB tracking App. For COVID-19 BMW	J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE								30847.6	1/4/2021	30/4/2021	30847.6			

This information is based on the manual data submitted by the two CBMWTfs and the type of facility generating COVID waste has been summarized from the BWM tracking App. For April, 2021

(From 15 Districts: Hospitals-13, Isolation Wards-23, Quarantine Centres-3, Sample Collection Centres-11, Laboratories-3, ULB-1, CTF-1)

(Signature)
 (B.M.Sharma) IFS
 Member Secretary
 J&K PCC

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
- 2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

750

Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

Summer Office, May-October
Sheikh-ul-Alam Campus,
Behind Gurd Silk Factory,
Bajbajh, Jammu (J&K) 190005
Ph. Fax: 0191-2311163

Hon'ble NGT compliance

The Member Secretary
Central Pollution Control Board,
Parkesh Bhawan, East Arjun Nagar,
Delhi

No. JKPC/NGT/COVID19_BMW/192/138-140

Dt. 09.06.2021

Sub:- Submission of format for May, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sr

Kindly find enclosed filled up format-1 for May, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020 summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

Yours faithfully,



(B.M. Sharma, IFS)
Member Secretary
JK PCC, Jammu.

Copy for information to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and to submit the quarterly report (January-April, 2021), as per enclosed format within a week, for further submission to CPCB.
- ii. P.A to Chairman, JK PCC, for information of Chairman.

752
Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

Winter office: November-April
Parivesh Bhawan, Gladni
Transport Nagar, Narwal
Jammu (J&K) 180006
Ph. Fax 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph. Fax 0194-2311163.

email: membersecretaryjkpcb@gmail.com

R:153
df: 24-7-21

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi.

No:- JKPCC/NGT/COVID19_BMW/92/313-316

Dt. 19-07.2021

Sub:- Submission of format for June, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for June, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

Yours faithfully,

1 (M) 19/7

(B.M. Sharma, IFS)
Member Secretary
JK PCC, Jammu.

Copy for information to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- ii. P.A to Chairman, JK PCC, for information of Chairman.

754
Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

Winter office: November-April
Parivesh Bhawan, Gladni,
Transport Nagar, Narwal,
Jammu. (J&K) 180006
Ph. Fax. 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax: 0194-2311165.

email: membersecretaryjkpcb@gmail.com

R: 210
dt: 12-8-21

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCC/NGT/COVID19_BMW/192/386-389

Dt. 10-08.2021

Sub:- Submission of format for July, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for July, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

J&K State Pollution Control Board

(Jammu)

RECORDED NO. 3488

DATE 11-8-2021

PSD
[Signature]
11/8

Yours faithfully,

[Signature]
11/8

(B.M. Sharma, IFS)
Member Secretary
JK PCC, Jammu.

[Signature]
06/8/21

Copy for information to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- ii. P.A to Chairman, JK PCC, for information of Chairman.

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCfs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in kg)	No of CBWTFs engaged in management of COVID waste	Any issues in COVID waste Management / Short-comings w.r.t Implementation of CPCB Guidelines	Any initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	21,785.64	01-07-2021	31-07-2021	21,785.64	2 *	Directions have been issued to all the stakeholders to implement the CPCB tracking App. For COVID-19 BMW	J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE									01-07-2021	31-07-2021	21785.64	21785.64		

This information is based on the manual data submitted by the two CBWTFs and the type of facility generating COVID waste has been summarized from the BMW tracking App. for July, 2021

(From 17 Districts: Hospitals-19, Isolation Wards-20, Quarantine Centres-3, Sample Collection Centres-12, Laboratories-4, CTF-2)

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

(Signature)
(B.M.Sharma) IFS
Member Secretary
J&K PCC

756

Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

Winter office: November-April
Parivesh Bhawan, Gladi,
Transport Nagar, Narsul,
Jammu (J&K) 180006.
Ph. Fax. 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax. 0194-2311165.

email: membersecretaryjkpcb@gmail.com

R:- 274
dt: 11-9-21

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCB/NGT/COVID19_BMW/92/470-73

Dt. 08.09.2021

Sub:- Submission of format for August, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for August, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

Handwritten signature

Handwritten signature
07/9/21

Yours faithfully,
Handwritten signature
(B.M. Sharma, IFS)
Member Secretary
JK PCC, Jammu.

- Copy for information to :-
- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
 - ii. P.A to Chairman, JK PCC, for information of Chairman.

J&K State Pollution Control Board
(JAMMU)
Receipt No..... 4030
Dated..... 10/9/21
Signature..... nil

3

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Shortcomings w.r.t implementation of PCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	13,659.54	01-08-2021	31-08-2021	13,659.54	2 *	Stakeholders have been informed through communication dated 06/08/2021 reg. Registration of HCFS only once in, other related issues, on the tracking App. for COVID-19 BWM	J&K PCC: Wide publicity in the local dailies already done. Guidelines related to COVID-19 Waste has been uploaded on J&K PCC website.
TOTAL COVID-19 WASTE								13,659.54	01-08-2021	31-08-2021	13,659.54			

This information is based on the manual data submitted by the two CBMWTFs.

Captive Treatment Facility (CTF) data and the type of facility generating COVID waste has been summarized from the BWM tracking App.

(From 15 Districts: Hospitals-16, Isolation Wards-16, Quarantine Centres-3, Sample Collection Centres-10, Laboratories-4, CTF-3)

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebwm@gmail.com)
- 2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)


 (B.M.Sharma) IFS
 Member Secretary
 J&K PCC

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCC/NGT/COVID19_BMW/ 553-56 .

Dt. 08.10.2021

Sub:- Submission of format for September, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for September, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

Yours faithfully,


(B.M. Sharma, IFS)
Member Secretary
JK PCC, Jammu.

Copy for information to :-

- Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- P.A to Chairman, JK PCC, for information of Chairman.

Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)														
S.no.	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	10,588.00	01-09-2021	30-09-2021	10,588.00	2 *	Directions have been issued again to all the stakeholders to implement the CPCB tracking App. For COVID-19 BMW	J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE								10,588	01-09-2021	30-09-2021	10,588			

This information is based on the manual data submitted by the two CBWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for Sep, 2021

(From 15 Districts: Hospitals-14, Isolation Wards-11, Quarantine Centres-3, Sample Collection Centres-9, Laboratories-5, CTF-3)

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

Beeh



(B.M.Sharma) IFS

Member Secretary

J&K PCC

760
Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

Winter office: November-April
Parivesh Bhawan, Gladni,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph./Fax: 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax: 0194-2311165.

email: membersecretaryjkpcb@gmail.com

R: 332
CH: 73-11-21

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCC/NGT/COVID19_BMW/192/679-682

Dt. 10.11.2021

Sub:- Submission of format for October, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for October, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

J&K Pollution Control Committee
(JAMMU)

Serial No 5030

Date 11/11/2021

Subject format

hsh

Yours faithfully,

(Signature)

(B.M. Sharma, IFS)
Member Secretary
JK PCC, Jammu.

Copy for information to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- ii. P.A to Chairperson, JK PCC, for information of Chairperson.

762
Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

Winter office: November-April
Parivesh Bhawan, Gladni,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph. Fax: 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax: 0194-2311165.

email: membersecretaryjkpcb@gmail.com

Hon'ble NGT compliance

R: 379
CHS 14-12-21

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCC/NGT/COVID19_BMW/194020/771-73

Dt. 07.12.2021

Sub:- Submission of format for November, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for November, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

PSO

J&K State Pollution Control Board
(J&K PCC)

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13/12/2021
format

keela

Yours faithfully,

7/12/21

(B.M. Sharma, IFS)
Member Secretary
JK PCC, Jammu.

Copy for information to :-

- Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- P.A to Chairperson, JK PCC, for information of Chairperson.



764
Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

Winter office: November-April
Parivesh Bhawan, Giladhi,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph. Fax. 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph. Fax. 0194-2311165.

Email: membersecretaryjkpcb@gmail.com

**The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan,
East Arjun Nagar,
Delhi - 110032.**

No:- JKPCC/PS/MS/2022/2427-28

Date:- 18-01-2022.

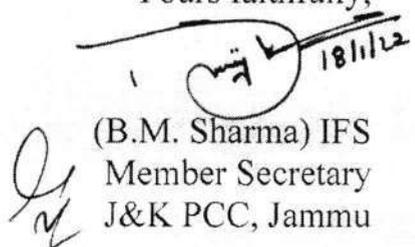
Sub:- Submission of format for December 2021, 2021 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment / Diagnosis / quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of OA no. 72 of 2020.

Sir,

Kindly find enclosed filled up format-I for **December 2021** w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment / Diagnosis / quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of OA no. **72 of 2020**, summarized from the COVID-19 BMW tracking app. as well as data provided by the Common Bio-medical Waste Treatment Facilities.

Encl:- Format-I

Yours faithfully,


(B.M. Sharma) IFS
Member Secretary
J&K PCC, Jammu

Copy to the:-

- i) P.A to Chairperson for information of the Chairperson, J&K PCC, Jammu.

Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)														
S.no.	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	12896.28 + 158.1	1/12/2021	31/12/2021	12896.28 + 158.1	2 *	Environmental Compensation is being processed against the CBMWTF viz. Kashmir Health Care for non-compliance.	J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE								13054.38	1/12/2021	31/12/2021	13054.38			

This information is based on the manual data submitted by the two CBMWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for Dec, 2021

(From 12 Districts: Hospitals-12, Isolation Wards-06, Quarantine Centres-1, Sample Collection Centres-05, Laboratories-1, CTF-1 [Armed Forces, Raj])

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

(B.M.Sharma) IFS

Member Secretary

J&K PCC

766

J&K Pollution Control Committee
Jammu

Winter office: November-April
Parivesh Bhawan, Gladhi,
Transport Nagar, Narwal,
Jammu. (J&K) 180006
Ph. Fax: 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Raybagh, Srinagar (J&K) 190008
Ph. Fax: 0194-2311163

email: membersecretaryjkpcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCC/NGT/COVID19_BMW/1093-95

Dt. 09.02.2022

Sub:- Submission of format for January, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for January, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

Yours faithfully,

(K. Ramesh Kumar, IFS)
Member Secretary
JK PCC, Jammu.

Copy to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- ii. P.A to Chairperson, JK PCC, for information of Chairperson.

768

Jammu and Kashmir

J&K Pollution Control Board
Jammu

Winter office: November-April
Parivesh Bhawan, Gladhi,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph./Fax: 0191-2476925

Summer Office: May-October
Shelki-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax: 0194-2311165

email: memberssecretaryjkpcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi.

No:- JKPCB/NGT/COVID19_BMW/1285-1288

Dt. 24.03.2022

Sub:- Submission of format, for February, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

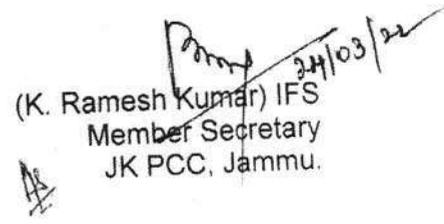
Sir,

Kindly find enclosed filled up format-1 for February, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

950


Yours sincerely,


(K. Ramesh Kumar) IFS
Member Secretary
JK PCC, Jammu.

Copy for information to :-

- Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- P.A to Chairperson, JK PCC, for kind information of Chairperson.

J&K State Pollution Control Board
(JAMMU)

7404
25/03/22
One
3

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)															
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated	From	To	Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any issues in COVID waste Management / Shortcomings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities	
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	12,552.25	1/2/2022	28/02/2022	12,552.25	2 *	Environmental Compensation is being processed against the CBMWTF viz. Kashmir Health Care for non-compliance.	J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.		
TOTAL COVID-19 WASTE												12552.254	1/2/2022	28/02/2022	12552.254	

This information is based on the manual data submitted by the two CBMWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for Feb, 2022
(From 15 Districts: Hospitals-16, Isolation Wards-08, Quarantine Centres-02, Sample Collection Centres-04 Laboratories-01, ULB-1, CTF-2 [Armed Forces, Rajouri & DH Kishtwar])

(K. Ramesh Kumar) IFS
Member Secretary
J&K PCC

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

770
Jammu and Kashmir
J&K Pollution Control Board
Jammu

Winter office: November-April
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Jammu. (J&K) 180006.
Ph./Fax. 0191-2476925

Summer Office: May-October
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Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax. 0194-2311165.

email: membersecretaryjkpcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi.

No:- JKPCB/NGT/COVID19_BMW/92/10-13

Dt. 12 .04.2022

Sub:- Submission of format, for March, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for March, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

Yours sincerely,

heeh

Ramesh Kumar
(K. Ramesh Kumar) IFS
Member Secretary
JK PCC, Jammu. 12/04/20

Copy for information to :-

- Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- P.A to Chairperson, JK PCC, for kind information of Chairperson.

mailed
B
12/4

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFs having isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated	From	To	Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	9,309.67	1/3/2022	31/3/2022	9309.67	2 *	Environmental Compensation is being processed against the CBMWTF viz. Kashmir Health Care for non-compliance.	J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE												9309.67	31/3/2022	9309.67

This information is based on the manual data submitted by the two CBMWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for Mar, 2022

(From 12 Districts: Hospitals-12, Isolation Wards-06, Quarantine Centres-01, Sample Collection Centres-02 Laboratories-02, ULB-0, CTF-2 [Armed Forces, Rajouri & DH Kishtwar])

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

Kush

K. Ramesh Kumar
(K. Ramesh Kumar) IFS 12/01/22

Member Secretary
J&K PCC

772
Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

Winter office: November-April
Parivesh Bhawan, Glodni,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph. Fax. 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph. Fax. 0194-2311165.

email: membersecretaryjkpcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCC/NGT/COVID19_BMW/24-26

Dt. 12.05.2022

Sub:- Submission of format for April, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for April, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

Yours faithfully,




(K. Ramesh Kumar, IFS)
Member Secretary
JK PCC, Jammu.

Copy to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- ii. P.A to Chairperson, JK PCC, for information of Chairperson.

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste Generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste Generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	5,785.29	1/4/2022	30/4/2022	5,785.29	2 *	Environmental Compensation is being processed against the CBMWTF viz. Kashmir Health Care for non-compliance.	J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE									1/4/2022	30/4/2022	5785.29			

This information is based on the manual data submitted by the two CBMWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for April, 2022

(From 10 Districts: Hospitals-07, Isolation Wards-04, Quarantine Centres-0, Sample Collection Centres-02 Laboratories-01, ULB-0, CTF-2 [Armed Forces, Rajouri & DH Kishtwar])

(Signature)

(K. Ramesh Kumar) IFS 1105/22

Member Secretary
J&K PCC

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
- 2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

774
Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

Winter office: November-April
Parivesh Bhawan, Giladni,
Transport Nagar, Narwal,
Jammu (J&K) 180006
Ph. Fax 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph. Fax. 0194-2311165

email: membersecretaryjkspcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCC/NGT/COVID19_BMW/41-44

Dt. 13-06.2022

Sub:- Submission of format for May, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for **May, 2022** w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

Yours faithfully,




(Dr Kumar MK) IFS
Member Secretary
JK PCC, Jammu.

Copy to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- ii. P.A to Chairperson, JK PCC, for information of Chairperson.

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories generated in Kg (Sample collection centre)	Quantity of COVID waste generated in Kg	Duration of waste generated	From	To	Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	1,707.99	1/5/2022	31/5/2022	1,707.99	2 *	Environmental Compensation is being processed against the CBMWTF viz. Kashmir Health Care for non-compliance.	J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE									1/5/2022	31/5/2022	1707.99			

This information is based on the manual data submitted by the two CBMWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for May, 2022

(From 10 Districts: Hospitals-06, Isolation Wards-03, Quarantine Centres-0, Sample Collection Centres-02 Laboratories-01, ULB-0, CTF-2 [Armed Forces, Rajouri & DH Kishtwar])



(Dr. Kumar-MIK) IFS

Member Secretary

J&K PCC

* 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)

2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

776

Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

Winter office: November-April
Parivesh Bhawan, Gladin,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph. Fax 0191-2476923

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph. Fax. 0194-2311165.

email: membersecretaryjkpcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCB/NGT/COVID19_BMW/63-66.

Dt. 18.07.2022

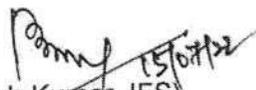
Sub:- Submission of format for June, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for **June, 2022** w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

Yours faithfully,


(K. Ramesh Kumar, IFS)
Member Secretary
JK PCC, Jammu.

Copy to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- ii. P.A to Chairperson, JK PCC, for information of Chairperson.

S.no.	Name of State/UT	Format 1: Details of Bio-medical Waste generated during the Treatment/ Quarantine of COVID-19 patients (UT of J&K)										Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities
		No of Districts generating COVID-19 waste	No of HCFS having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)				
								From	To						
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	4,165.93	1/6/2022	30/6/2022	4,165.93	2 *			J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE												4165.93	4165.93		

This information is based on the manual data submitted by the two CBMWTFs and the type of facility generating COVID

waste has been summarized from the BWM tracking App. for June, 2022

(From 09 Districts: Hospitals-05, Isolation Wards-02, Quarantine Centres-0, Sample Collection Centres-02

Laboratories-01, ULB-0, CTF-2 [Armed Forces, Rajouri & DH Kishtwar])

* 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)

2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

(K Ramesh Kumar) IFS

Member Secretary

J&K PCC

778
Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

Winter office: November-April
Parivesh Bhawan, Gladni,
Transport Nagar, Narwal,
Jammu, (J&K) 180006.
Ph. Fax: 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph. Fax: 0194-2311165

email: membersecretaryjkpcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCC/NGT/COVID19_BMW/83-85

Dt. 18.08.2022

Sub:- Submission of format for July, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for **July, 2022** w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

Yours faithfully,



(K. Ramesh Kumar, IFS)
Member Secretary
JK PCC, Jammu.

Copy to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- ii. P.A to Chairperson, JK PCC, for information of Chairperson.

S.no.	Name of State/UT	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)										Quantity of COVID-19 waste disposed (in kg)	No of CBWTFs engaged in waste management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities					
		No of Districts generating COVID-19 waste	No of HCFS having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste Generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste									
								From	To											
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	1,646.67	1/7/2022	31/7/2022	1,646.67	2 *			J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.					
TOTAL COVID-19 WASTE																		1646.67	1646.67	

This information is based on the manual data submitted by the two CBMWTFs and the type of facility generating COVID

waste has been summarized from the BWM tracking App. for July, 2022

(From 09 Districts: Hospitals-05, Isolation Wards-03, Quarantine Centres-0, Sample Collection Centres-02

Laboratories-01, ULB-0, CTF-2 [Armed Forces, Rajouri & DH Kishtwar])

(K Ramesh Kumar) IFS
Member Secretary
J&K PCC

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
- 2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

780
Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

Winter office: November-April
Parivesh Bhawan, Gladni,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph./Fax: 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax: 0194-2311163.

email: membersecretaryjkpcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCC/NGT/COVID19_BMW/ 99-101

Dt. 19.09.2022

Sub:- Submission of format for August, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for **August, 2022** w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

Yours faithfully,

keeh


(K. Ramesh Kumar, IFS)
Member Secretary
JK PCC, Jammu.

Copy to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- ii. P.A to Chairperson, JK PCC, for information of Chairperson.

marked B

S.no.	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in kg)	No of CBWTFs engaged in management of COVID waste	Any issues in COVID waste Management / Short-comings w.r.t implementation of CPCB Guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	790.08	1/8/2022	31/8/2022	790.08	2 *	Any issues in COVID waste Management / Short-comings w.r.t implementation of CPCB Guidelines	Any Initiatives/ training/ awareness activities
TOTAL COVID-19 WASTE									1/8/2022	31/8/2022	790.08			

This information is based on the manual data submitted by the two CBMWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for August, 2022

(From 08 Districts: Hospitals-05, Isolation Wards-03, Quarantine Centres-0, Sample Collection Centres-03 Laboratories-01, ULB-0, CTF-1 (Armed Forces, Rajouri)

hsh

Ramesh Kumar 19/09/22
(K Ramesh Kumar) IFS

Member Secretary
J&K PCC

- * 1.Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2.Kashmir Health Care System, JGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

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Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

Winter office: November-April
Parivesh Bhawan, Gladst,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph. Fax. 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008.
Ph. Fax. 0194-2311165

email: membersecretaryjkspcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPC/NGT/COVID19_BMW/118-21

Dt. 03/10/2022

Sub:- Submission of format for September, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for **September, 2022** w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

kech

Yours faithfully,

Ramesh Kumar 31/10/22
(K. Ramesh Kumar, IFS)
Member Secretary
JK PCC, Jammu.

Copy to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- ii. P.A to Chairperson, JK PCC, for information of Chairperson.

mailed B3

Format 1: Details of Bio-medical Waste generated during the Treatment/ Quarantine of COVID-19 patients (UT of J&K)														
S.no.	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	251.37	1/9/2022	30/9/2022	251.37	2 *		J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE									1/9/2022	30/9/2022	251.37			

This information is based on the manual data submitted by the two CBWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for September, 2022

(From 07 Districts: Hospitals-06, Isolation Wards-03, Quarantine Centres-0, Sample Collection Centres-02 Laboratories-0, ULB-0, CTF-1 [Armed Forces, Rajouri])

Handwritten signature

(K Ramesh Kumar) IFS 21/10/22

Member Secretary
J&K PCC

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
- 2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCB/NGT/COVID19_BMW/123-26

Dt. 21.11.2022

Sub:- Submission of format for October, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for **October, 2022** w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

Yours faithfully,



(K. Ramesh Kumar, IFS)
Member Secretary
JK PCC, Jammu. 21/11/22

Copy to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- ii. P.A to Chairperson, JK PCC, for information of Chairperson.

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	181.65	1/10/2022	31/10/2022	181.65	2 *		J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE									1/10/2022	31/10/2022	181.65	181.65		

This information is based on the manual data submitted by the two CBWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for October, 2022

(From 06 Districts: Hospitals-02, Isolation Wards-02, Quarantine Centres-0, Sample Collection Centres-02 Laboratories-1, ULB-0, CTF-1 [Armed Forces, Rajouri])



(K Ramesh Kumar) IFS

Member Secretary
J&K PCC

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

786
Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

Winter office: November-April
Parivesh Bhawan, Gladni
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph. Fax: 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph. Fax: 0194-2311165

email: membersecretaryjkpcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCC/NGT/COVID19_BMW/143-46

Dt. 07.12.2022

Sub:- Submission of format for November, 2022 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for **November, 2022** w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1

Yours sincerely,




(K. Ramesh Kumar, IFS)
Member Secretary
JK PCC, Jammu.

Copy to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- ii. P.A to Chairperson, JK PCC, for information of Chairperson.

mailed
11/12

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CFCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	111.95	1/11/2022	30/11/2022	111.95	2 *		J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE									1/11/2022	30/11/2022	111.95			

This information is based on the manual data submitted by the two CBMWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for November, 2022

(From 04 Districts: Hospitals-01, Isolation Wards-01, Quarantine Centres-0, Sample Collection Centres-02 Laboratories-0, ULB-0, CTF-1 [Armed Forces, Rajouri])



(K Ramesh Kumar) IFS
06/12/22

Member Secretary
J&K PCC

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
- 2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCC/NGT/COVID19_BMW/38-41

Dt. 16.02.2023

Sub:- Submission of format for December, 2022 & January, 2023 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

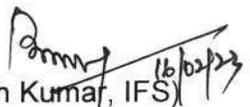
Sir,

Kindly find enclosed filled up format-1 for **December, 2022 & January, 2023** w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1 (2 leaves)

Yours sincerely,




(K. Ramesh Kumar, IFS)
Member Secretary
JK PCC, Jammu.

Copy to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- ii. P.A to Chairperson, JK PCC, for information of Chairperson.

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCfs having isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any issues in COVID waste Management / Short-comings w.r.t Implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20 #	126	596	79	INA	11	59.68	01-12-2022	31-12-2022	59.68	2 *	Any issues in COVID waste Management / Short-comings w.r.t Implementation of CPCB guidelines	J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE									01-12-2022	31-12-2022	59.68			

This information is based on the manual data submitted by the two CBMWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for December, 2022

From 02 Districts: Hospitals-01#, Laboratory-01

-150 General Hospital-Armed Forces, Rajouri

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)


(K Ramesh Kumar) IFS (b) 1972
Member Secretary
J&K PCC

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	From	To	Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of PCB guidelines	Any Initiatives/ training/ awareness activities
1	UT of Jammu & Kashmir	20 #	126	596	79	INA	11	48.15	01-01-2023	31-01-2023	48.15	2 *		J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE								48.15	01-01-2023	31-01-2023	48.15			

This information is based on the manual data submitted by the two CBWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for January, 2023

From 02 Districts: Hospitals-01#, Laboratory-01

-150 General Hospital-Armed Forces, Rajouri

- * 1.Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2.Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)


(K Ramesh Kumar) IFS (b) 102-121

Member Secretary

J&K PCC

**J&K Pollution Control Committee
Jammu**

*Winter office: November-April
Parivesh Bhawan, Gladni,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph./Fax. 0191-2476925*

*Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph./Fax. 0194-2311165.*

email: memberssecretary@jkpcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCC/NGT/COVID19_BMW/ 56-59

Dt. 17 .04.2023

Sub:- Submission of format for February, 2023 & March, 2023 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for **February, 2023 & March, 2023** w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1 (2 leaves)

Yours Sincerely,

keels

K. Ramesh Kumar
(K. Ramesh Kumar, IFS)
Member Secretary
JK PCC, Jammu.

Copy to :-

- i. Regional Director, PCC, Jammu/Kashmir, for information and necessary action.
- ii. P.A to Chairperson, JK PCC, for information of Chairperson.

mailed B

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of PCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	88.02	01-02-2023	28-02-2023	88.02	2 *		J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE									01-02-2023	28-02-2023	88.02			

This information is based on the manual data submitted by the two CBMWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for February, 2023

From 02 Districts: Hospitals-01#, Laboratory-01

-150 General Hospital-Armed Forces, Rajouri

- * 1.Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
- 2.Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)


(K Ramesh Kumar) IFS 17/04/23

Member Secretary

J&K PCC

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste Generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20 #	126	596	79	INA	11	22.00	01-03-2023	31-03-2023	22.00	2 *		J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE									01-03-2023	31-03-2023	22			

This information is based on the manual data submitted by the two CBWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for March, 2023

From 01 District, Laboratory-01 (KASHMIR)

Handwritten signature

Handwritten signature
(K Ramesh Kumar) IFS 18/10/23

Member Secretary

J&K PCC

* 1.Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)

2.Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

794
Government of Jammu and Kashmir
J&K Pollution Control Committee



Winter office: November-April
Parivesh Bhawan, Giladhi,
Transport Nagar, Narwal,
Jammu, (J&K) 180006.
Ph. Fax. 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus, Behind
Govt. Silk Factory, Rajbagh,
Srinagar (J&K) 190008
Ph. Fax. 0194-2311165.



email: membersecretaryjkspcb@gmail.com

Hon'ble NGT compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032.

No:- JKPCC/MS/COVID-19/PSO/2023/108

Date:- 10-10-2023

Sub:- Submission of format for April, 2023 to September, 2023 w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for **April, 2023 to September, 2023** w.r.t Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No.72 of 2020, summarized from the COVID-19 BWM tracking app. as well as data provided by the Common Biomedical Waste Treatment Facilities.

Encl: Format-1 (6 leaves)

keek

Yours Sincerely,

K. Ramesh Kumar
(K. Ramesh Kumar) IFS
Member Secretary
J&K Pollution Control Committee,
Jammu

*marked by
10/10/23*

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of PCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20 (1 District #)	126	596	79	INA	11	16.00	01-04-2023	30-04-2023	16.00	2 *		J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE									01-04-2023	30-04-2023	16	16		

This information is based on the manual data submitted by the two CBWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for April, 2023

From 01 District: # Laboratory-01 (Kashmir)

(K Ramesh Kumar) FS
10/10/23
Member Secretary
J&K PCC

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
- 2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	From	To	Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities
1	UT of Jammu & Kashmir	20 (2 Districts #)	126	596	79	INA	11	14.00	01-05-2023	31-05-2023	14.00	2 *		J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE								14	01-05-2023	31-05-2023	14			

This information is based on the manual data submitted by the two CBMWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for May, 2023

From 02 Districts: Hospital-01#, Laboratory-01

-150 General Hospital-Armed Forces, Rajouri, Dr. Qadri's Lab, Kashmir



(K Ramesh Kumar) JFS 10/10/23

Member Secretary
J&K PCC

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
- 2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

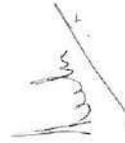
S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of PCB guidelines	Any Initiatives/ trainings/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20 (1 District t#)	126	596	79	INA	11	3.60	01-06-2023	30-06-2023	3.60	2 *		J&K PCB: Wide publicity in the local dailies has already been done. Revised Guidelines (4) for handling, treatment & disposal of COVID-19 Waste has been uploaded on J&K PCB website.
TOTAL COVID-19 WASTE								3.6	01-06-2023	30-06-2023	3.6			

This information is based on the manual data submitted by the two CBMWTFs and the type of facility generating COVID waste has been summarized from the BWM tracking App. for June, 2023

From 01 District: Hospital-01#

-150 General Hospital-Armed Forces, Rajouri

- * 1.Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
- 2.Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)




(K Ramesh Kumar) IFS

Member Secretary

J&K PCC

Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)														
S.no.	Name of State/UT	No of Districts generating COVID-19 waste	No of HCfs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in Kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	0.00	01-07-2023	31-07-2023	0.00	2 *		J&K PCB: Wide publicity in the local dailies has already been done.
TOTAL COVID-19 WASTE, July, 2023								0	01-07-2023	31-07-2023	0			

Handwritten signature

Handwritten signature
(K Ramesh Kumar) IFS (b) 10/12/23

Member Secretary
J&K PCC

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of PCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	0.00	01-08-2023	31-08-2023	0.00	2 *		J&K PCB: Wide publicity in the local dailies has already been done.
TOTAL COVID-19 WASTE, August, 2023									01-08-2023	31-08-2023	0	0		

heshu

heshu
(K Ramesh Kumar) IFS

Member Secretary
J&K PCC

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
2. Kashmir Health Care System, IGC Lassipora, Kashmir (kashmirhealthcaresystem@gmail.com)

S.no.	Name of State/UT	No of Districts generating COVID-19 waste	No of HCfs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	0.00	01-09-2023	30-09-2023	0.00	2 *		J&K PCB: Wide publicity in the local dailies has already been done.
TOTAL COVID-19 WASTE, Sept, 2023										0	0			



(K Ramesh Kumar) IFS to No. 127

Member Secretary
J&K PCC

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
- 2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

Government of Jammu and Kashmir
J&K Pollution Control Committee



Winter office: November-April
Parivesh Bhawan, Gladni,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph. Fax. 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus, Behind
Govt. Silk Factory, Rajbagh,
Srinagar (J&K) 190008
Ph. Fax. 0194-2311165.



email: membersecretaryjkpcb@gmail.com

Hon'ble NGT Compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi - 110032.

No:- JKPC/MS/COVID-19/PSO/2023/ 139

Dt. 23.11.2023

Sub:- Submission of format for October, 2023 w.r.t. Handling, Treatment and Disposal of Waste Generated during Treatment / Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No. 72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for October, 2023 w.r.t. Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No. 72 of 2020, summarized from the COVID-19 BWM tracking app as well as data provided by the Common Biomedical Waste Treatment Facilities.

Yours Sincerely,

Encls : (A.A.)

keelu

Ramesh Kumar
(K.Ramesh Kumar), IFS 22/11/23
Member Secretary,
J&K Pollution Control Committee,
Jammu.

mailed
23/11

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of PCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	0.00	01-10-2023	31-10-2023	0.00	2 *		J&K PCB: Wide publicity in the local dailies has already been done.
TOTAL COVID-19 WASTE, Oct, 2023									01-10-2023	31-10-2023	0	0		

Handwritten signature

Handwritten signature
 (K Ramesh Kumar) IFS 22/11/23

Member Secretary
 J&K PCC

- * 1.Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
- 2.Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

Government of Jammu and Kashmir
J&K Pollution Control Committee



Winter office: November-April
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Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph. Fax. 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus, Behind
Govt. Silk Factory, Rajbagh,
Srinagar (J&K) 190008
Ph. Fax. 0194-2311165.



email: membersecretaryjkspcb@gmail.com

Hon'ble NGT Compliance

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi - 110032.

No:- JKPCC/MS/COVID-19/PSO/2024/172

Dt. 25.01.2024

Sub:- Submission of format for November & December 2023 w.r.t. Handling, Treatment and Disposal of Waste Generated during Treatment / Diagnosis/ Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No. 72 of 2020.

Sir,

Kindly find enclosed filled up format-1 for November & December, 2023 w.r.t. Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/Quarantine of COVID-19 Patients in compliance to the Hon'ble National Green Tribunal, in the matter of O.A. No. 72 of 2020, summarized from the COVID-19 BWM tracking app as well as data provided by the Common Biomedical Waste Treatment Facilities.

Yours Sincerely,

Encls : (A.A.)

mailed

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(K.Ramesh Kumar), I/S
Member Secretary,
J&K Pollution Control Committee,
Jammu.

K.Ramesh Kumar
04/01/24

Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)														
S.no.	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFS having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated		Quantity of COVID-19 waste disposed (in kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CPCB guidelines	Any Initiatives/ training/ awareness activities
									From	To				
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	0.00	01-11-2023	30-11-2023	0.00	2 *		J&K PCB: Wide publicity in the local dailies has already been done.
TOTAL COVID-19 WASTE, Nov, 2023									0	01-11-2023	30-11-2023	0		

hedy:

Ramesh Kumar
(K Ramesh Kumar) IFS 04/01/24

Member Secretary
J&K PCC

- * 1. Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
- 2. Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

S.no.	Format 1: Details of Bio-medical Waste generated during the Treatment/ Diagnosis/ Quarantine of COVID-19 patients (UT of J&K)													
	Name of State/UT	No of Districts generating COVID-19 waste	No of HCFs having Isolation wards	No of Quarantine Camps/Homes or Home Care Facilities	No. of sample collection centre	Quantity of COVID waste generated in Kg (Sample collection centre)	No. of laboratories	Quantity of COVID waste generated in Kg	Duration of waste generated	From	To	Quantity of COVID-19 waste disposed (in kg)	No of CBWTFs engaged in management of COVID waste	Any Issues in COVID waste Management / Short-comings w.r.t implementation of CCB Guidelines
1	UT of Jammu & Kashmir	20	126	596	79	INA	11	0.00	01-12-2023	31-12-2023	0.00	2 *		J&K PCB: Wide publicity in the local dailies has already been done.
TOTAL COVID-19 WASTE, Dec, 2023									0	01-12-2023	31-12-2023	0		

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Ramesh Kumar
(K Ramesh Kumar) IFS 02/11/2023

Member Secretary
J&K PCC

- * 1.Anmol Health Care, Village Rakh Rara, Samba, Jammu (anmolhealthcarebmw@gmail.com)
- 2.Kashmir Health Care System, IGC Lassipora, Kashmir (kkashmirhealthcaresystem@gmail.com)

GOVERNMENT OF JAMMU AND KASHMIR

J&K POLLUTION CONTROL BOARD

PARLVESH BHAWAN, GLADNI, TRANSPORT NAGAR, NARWAL, JAMMU



COVID-19

CORONAVIRUS DISEASE 2019

PUBLIC NOTICE

URGENT ATTENTION

HEALTH CARE ESTABLISHMENTS (HCEs) AND GENERAL PUBLIC

All the Health Care Facilities (HCFs) and Common Bio-Medical Waste Treatment Facilities (CBWTFs) are requested to follow the specific procedure/guidelines regarding handling, collection, transportation and disposal of biomedical waste generated from COVID-19 affected persons as under:-

DOs:

- ☑ Keep separate colour coded bins/bags/containers in wards and maintain proper segregation of waste as per Bio-Medical Waste (BMW) Management Rules 2016 and CPCB guidelines.
- ☑ Double layered bags (two bags) should be used to ensure adequate strength and no leakages for collection of Bio-Medical waste from COVID-19 patients.
- ☑ Bags/containers used for collecting Bio-Medical Waste from COVID-19 wards, should be labelled as "COVID-19" waste, to identify the waste easily for priority treatment and immediate disposal.
- ☑ Separate record of Bio-Medical waste generated from COVID-19 isolation ward shall be maintained by HCFs and CBWTFs
- ☑ Dedicated trolleys and collection bins with "COVID-19" waste labelled are to be used in COVID-19 Isolation wards.
- ☑ The (inner and outer) surface of containers / bins/ trolleys used for storage of COVID-19 Bio-Medical waste should be disinfected with 1% Sodium Hypochlorite Solution on daily basis.
- ☑ Opening or operation of COVID-19 ward and COVID ICU ward, should be reported to JK PCB and respective CBWTF located in the area.
- ☑ Dedicated sanitation workers should be deputed separately for Bio Medical Waste and General Solid Waste.
- ☑ Persons operating the quarantine camps/centres should call the CBWTF operator to collect the Bio-Medical Waste as and when it gets generated.
- ☑ Bio-Medical Waste if any generated from quarantine centres/camps should be collected separately in yellow coloured bags (suitable for Bio Medical Waste Collection) to be provided by Urban Local Bodies.
- ☑ Common Bio Medical Waste Treatment Facility (CBWTF) shall provide adequate PPEs including three layer masks, splash proof aprons/gowns, nitrile gloves / gum boots and safety goggles to the workers engaged for the purpose.
- ☑ Dedicated vehicle, with separate label, should be used to collect COVID-19 ward Bio-Medical waste and such vehicles should be sanitised with Sodium Hypochlorite or any appropriate chemical disinfectant after every trip.
- ☑ Waste generated from home-care suspected patients shall be collected in yellow bags and shall be handed over to authorised waste collectors engaged by local bodies. The urban local body should engage CBWTFs to pick up such waste either directly from such quarantine houses or from identified collection points.



DON'T:

- X Don't store or mix Covid-19 Bio-Medical waste with any types of waste.
- X Don't get exposed to Covid-19 Bio-Medical waste, without adequate PPEs.
- X Don't store covid-19 Bio-Medical waste more than 24 hours.
- X Don't allow any worker showing symptoms of illness to work at facility.



Through this public notice, the occupier of HCFs, CBWTFs, all stake holders, and the general public are requested to follow the above guidelines to handle Covid-19 Bio-Medical Waste to check the spread of ongoing Pandemic.

CONTACT NUMBER OF CBWTFs IN J&K

S. NO.	NAME OF CBWTF	AREA OF OPERATION (DISTRICTS)	CONTACT NO.
1.	M/s Anmol Health Care	All Districts of Jammu Division	6606212729, 962294531
2.	M/s Kashmir Health Care System	All Districts of Kashmir Division	7006752109
3.	M/s Clean City Waste Management Company	All Districts of Kashmir Division	7006571699

ISSUED IN PUBLIC INTEREST BY J&K PCB.



Government of Jammu and Kashmir
J&K Pollution Control Board

Parivesh Bhawan, Gladni, Transport Nagar, Narwal, Jammu
 Tel. 0191-2476926, email: regionaldirectorjkspcbmu@gmail.com



COVID-19 BIOMEDICAL WASTE TRACKING APPLICATION

for
 HEALTH CARE FACILITIES
 QUARANTINE CENTRES
 LABORATORIES
 SAMPLE TESTING CENTRES
 COMMON BIOMEDICAL WASTE TREATMENT FACILITIES (CBMWTF)
 CAPTIVE TREATMENT FACILITIES
 URBAN LOCAL BODIES

Central Pollution Control Board, Delhi has prepared a mobile tracking application, **"COVID19BWM"**. It is a software application for regular and daily tracking of generation, collection and disposal of COVID-19 Bio-medical waste, generated at various Health Care Facilities (HCFs), Isolation wards, Quarantine Centers, Testing Labs, Sample Collection Centers

AND

Urban Local Bodies, involved in performing the duties of waste collection from Home Quarantine centers / homecare units.

All the COVID Waste Generator entities are required to register through Mobile APP registration process (smart phone with Android operating system (OS), minimum Android version should be 4.0.3) for which ICON is available on Home Page of the Mobile Application.

- i. Mobile Application **"COVID19BWM"** can be downloaded in Android Mobile from google play store.
- ii. Desktop/Laptop Application can be downloaded from URL <https://bwm.cpcbccr.com>

Waste Generator is required to use application through Mobile only. CBMWTF Operators to use application through Mobile for accepting waste and through Laptop/Desktop to verify the records.

The user manual on COVID-19 Biomedical Waste Tracking Application can be downloaded from Central Pollution Control Board website cpcb.nic.in.

CBMWTF, Jammu at anmolhealthcarebwm@gmail.com

CBMWTF, Kashmir at kkashmirhealthcaresystem@gmail.com

Issued in public interest by J&K PCB

(Dr. Syed Nadeem Hussain, IFS)
 Regional Director, J&K PCB
 Jammu



Government of Jammu and Kashmir
J&K Pollution Control Board

Parivesh Bhawan, Gladni, Transport Nagar, Narwal, Jammu
 Tel. 0191-2476926, email : regionaldirectorjkspcbmu@gmail.com



COVID-19
 CORONAVIRUS DISEASE 2019

COVID-19 WASTE MANAGEMENT – DOs & DON'Ts
 for

(Quarantine for Camps / Centres)



DOs



DON'Ts



Care takers of COVID-19 patients under home-care shall store the biomedical waste in yellow coloured bag provided by the Urban Local Body.



Person taking care of suspected or confirmed (asymptomatic and mild symptomatic) COVID-19 patient at home-care shall handover the yellow bag to authorized waste collector from urban local body or common biomedical waste treatment facility operator.



Home-care care-taker may also deposit the yellow bag at designated deposition centre of ULB.



General waste from home care or quarantine centre or quarantine camp shall be handed over as solid waste to authorized waste collector of Urban Local Body (ULB - Municipal Corporation / Municipality).



Home quarantine or other households shall store used masks & gloves (other than suspected or confirmed Covid-19 patients) immediately in paper bag for minimum of 72 hours, cut into pieces prior to handing over the same to waste collector of ULB as general solid waste.



Person operating quarantine camp or quarantine centre shall contact the CBWTF operator for lifting of biomedical waste as and when generated.



Persons operating quarantine camp or quarantine center or care-takers of homecare may contact ULB in case of any difficulty in getting the service.



Home-care taker shall never mix general waste with biomedical waste such as used syringes, date expired or discarded medicines, used masks/gloves etc.



Never dispose off used masks of suspected or confirmed (mild symptomatic or asymptomatic) COVID-19 patients in bags other than yellow bag.



Positive or suspected COVID-19 patient shall never use fabric mask home-made masks, if any.



Do not leave your used mask within the reach of others.



Do not re-use surgical masks or gloves.



Quarantine centre or camp or homecare shall never store biomedical waste for more than 24 hrs.



Dedicated waste collector of ULB cannot deny collection of waste from quarantine centre / quarantine camp / home-care.

CBMWTF, Jammu at anmolhealthcarebmw@gmail.com

CBMWTF, Kashmir at kkashmirhealthcaresystem@gmail.com

Local administration has to provide updated list of such facilities to J&K PCB from time to time at membersecretaryjkspcb@gmail.com

Issued in public interest by J&K PCB



Winter office: November-April
 Parvesh Bhawan, Gladiol,
 Transport Nagar, Narwal,
 Jammu, (J&K) 180006.
 Ph. Fax: 0191-2476925

Government of Jammu and Kashmir
J&K Pollution Control Committee
 Jammu

Summer Office: May-October
 Sheikh-ul-Alam Campus,
 Behind Govt. Silk Factory,
 Rajbagh, Srinagar (J&K) 190008
 Ph. Fax: 0194-2311165

Email: membersecretaryjkspcb@gmail.com

Record note of the 1st State Level Monitoring Committee (SLMC) meeting held on 04/02/2022 under the chairmanship of Additional Chief Secretary to Government, Health and Medical Education Department.

The first meeting of State Level Monitoring Committee (SLMC), for regular monitoring of compliance with reference to Bio-medical Waste Management Rules, 2016 including implementation of COVID-19 bio-medical waste disposal guidelines in compliance to Hon'ble NGT order dt. 07/01/2022 in O.A. 180/2021, Mukul Kumar V/s State of Uttar Pradesh & Ors was held on 04/02/2022.

The following State Level Monitoring Committee (SLMC) members attended the meeting.

- i) Director, Department of Ecology, Environment and Remote Sensing, J&K Govt., Jammu.
 - ii) Member Secretary, J&K Pollution Control Committee, Jammu.
 - iii) Sh. Suraj Parkash Rakwal, Special Secretary to Govt., Department of Disaster Management, Relief, Rehabilitation and Reconstruction.
 - iv) Sh. Rakesh Gupta, Additional Secretary to Govt., Housing and Urban Development Department, J&K.
 - v) Dr. Yashpaul Sharma, Managing Director, J&K Medical Supplies Corporation Limited, Jammu
 - vi) Smt. Neelu Sharma, PSO, J&K Pollution Control Committee, Jammu.
1. The District Level Monitoring Committee (DLMC) under the chairmanship of District Magistrate, as per the constitution of each committee mentioned below, shall meet within two weeks as per the directions of Hon'ble NGT to monitor the compliances and thereafter every fortnight initially, till the situation improves and at longer intervals thereafter, as may be found necessary.

i)	District Magistrate / Deputy Commissioner	Chairman
ii)	Chief Medical Officer (CMO)	Member
iii)	Regional Officer, State PCB	Member
iv)	Nominee of SSP / DCP	Member
v)	Principal, Government Medical College or other reputed Medical College in the Area	Member
<i>The Regional Officer, State PCB shall act as Nodal Agency for coordination and compliance.</i>		

2. Besides monitoring the compliances by Common Facilities (emission / discharge standards, bar coding, proper operation, etc.). Compliance by Healthcare Facilities including Veterinary Hospitals, AYUSH Hospitals (Segregation, pre-treatment, onsite-storage, barcoding and other provisions etc.), the District Level monitoring committee shall also monitor the district wise

Consent to Operate and Authorization under BMW Rules, 2016, which needs to be further improved.

3. For effective monitoring, the Committees may consider availing services of retired Principal/Heads of the Departments/other experts from Government Medical Colleges or other Institutions so as to ensure that a panel is available to assist in effective monitoring.
4. A Nodal Officer shall be appointed by all Heads of Department, for implementation of the above mentioned Rules in Government Medical Colleges, District Hospitals, Sub-District Hospitals, including AYUSH and Veterinary Hospitals, who in turn shall be responsible for collection and submission of data to J&K Pollution Control Committee as well as simultaneously up loading it on their web portal.

The meeting ended with vote of thanks to the Chair.

(K. Ramesh Kumar) IFS
Member Secretary / Nodal Agency,
J&K Pollution Control Committee, Jammu



08/02/22

No:- JKPCC/NGT/2022/114/ 2650 - 56 .

Date:- 08/ -02-2022.

Copy to the:-

- i) Principal Secretary to Government, Housing and Urban Development, Civil Secretariat, Jammu.
- ii) Secretary to Government, Department of Disaster Management, Relief, Rehabilitation and Reconstruction, Civil Secretariat, Jammu.
- iii) Director, Department of Ecology, Environment and Remote Sensing, J&K, Jammu.
- iv) Dr. Yashpaul Sharma, Managing Director, J&K Medical Supplies Corporation Limited, Jammu.
- v) Smt. Neelu Sharma, PSO, J&K Pollution Control Committee, Jammu.
- vi) Pvt. Secretary to Addl. Chief Secretary, for information of the Addl. Chief Secretary to Govt. Health and Medical Education Department, Civil Secretariat, Jammu.
- vii) P.A to Chairperson for information of the Chairperson, J&K PCC, Jammu.

MINUTES OF MEETING OF DISTRICT LEVEL MONITORING COMMITTEE FOR IMPLEMENTATION OF BIO-MEDICAL WASTE IN SAMBA DISTRICT.

The first meeting of District level Monitoring committee for Implementation and regular compliances with regard to Bio-Medical Waste generation and their disposal in the district including Covid -19 waste. In this connection the meeting was held on 12.02.2022 under the chairmanship of Anuradha Gupta, (JKAS) District Magistrate, Samba. The meeting was attended by the following committee members; -

- 1) Addl. District Magistrate/Addl Deputy Commissioner, Samba.
- 2) Assistant Commissioner Revenue Samba.
- 3) Chief Medical Officer, Samba.
- 4) Chief Executive Officer, Municipal Council Samba.
- 5) Divisional Officers, J&K Pollution Control Committee Samba.
- 6) Representative of SSP Samba.

The Divisional Officers J&K PCC brief the committee about the latest directions from Hon'ble NGT passed in the case OA180/2021, Mukal Kumar vs State of U.P and others, for an effective monitoring strategy has to be ensure to have adequate number of facilities with appropriate infrastructure and reviewing of their functioning on regular bases and its necessary compliances. As per Hon'ble NGT directions District level monitoring committee for BMW shall hold one meeting every month for the review of implementation of BMW Rules and guidelines. The main issues were:-

- a) Inventory of all Health care facility and Bio medical Waste generation.
- b) Authorization to all Health care facilities including non bedded HCFs.
- c) Facilitate setting up adequate number of Common Bio Medical Waste Treatment Facilities (CBMWTFs).
- d) Implementation of Bar Code System.
- e) Monitoring of DCE other than hospitals/clinics such as Veterinary Hospitals. Animals, Animal Houses Ayush Hospitals etc.
- f) Installation of OCEMS by CBMWTFs as a self Monitoring Tool and transmission of data with servers of CPCB.
- g) Preparation of annual compliance status report.
- h) Compliance by Common facilities and Health care facilities.
- i) Issuance of Authorization under Bio Medical Rules and Consent under Water/Air Acts.

Status of Implementation of BMW Rules in Samba: It was decided that Chief Medical Officer Samba shall share the status of the implementation of the Bio Medical Rules both of government and Private Health Care Facilities. Moreover, the Information about Authorization under Bio Medical Rules and Consent under water/Air Acts needs to be updated.

Status of CBMWTFs in Samba District:- Regarding the status of the only CBMWTFs of Jammu Province which is located in Vijaypur Samba. It was Informed that the facility is operational and is monitored by PCC and also OCEMS has been Installed. It was informed by the

CMO Samba that due some financial constraints the facility has not been paid for his service. CMO was asked to project the liabilities in his budget so that the services of the facility are not discontinued.

Veterinary Hospitals and Animal Houses: - It was brought to the notice of that since Veterinary Hospitals and Animal Houses have also to implement the said Rules and its status is not known hence *District Officer Animal Husbandry Department Samba* needs to be co-opted in the committee. According it was decided that necessary orders shall be issued.

BMW Rules Implementation of in far flung area:- The issue of compliance of the Rules by area PHCs in the far flung was also discussed and the committee was informed that clubbing of the waste collection can be done but with condition that each HCF will have its own Bar Code and will apply and seek for individual Authorizations/consent.

Implementation of Plastic Rules and Use of Polythene: - On an enquiry from the CEO Municipal Council Samba about the implementation of the Plastic Rules, he informed that they conduct surprise raids in the markets for seizure of polythene free. It was decided that Municipal Council & Municipalities in Samba shall make the vegetable markets Polythene free. Within one month it was also suggested that counter for selling cloth bags for the customers can be kept in vegetable markets by the CEO Municipal Council Samba and the other Eos of Municipal Council. PP

It was observed by the chair that all the stake holder to strictly implement the Bio-Medical Rules and in the next meeting all the requisite information be provided. Further CMO Samba needs to ensure that all the HCEs both Government and Private apply and seek Authorization/Consent from J&K PCC.

The meeting ended with thanks to the Chair.


Suram C. Sharma (JKAS) 22/2/22
Additional Deputy Commissioner
Samba

NO: DCS/PS/21-22/1864-69

Date: 22/02/2022

Copy to;

- 1 Sr. Superintendent of Police Samba for Information.
- 2 ACR Revenue Samba for information.
- 3 Chief Medical Officer Samba for information and necessary action.
- 4 Chief executive Officer M.C Samba for information and n/action.
- 5 Divisional Officer J&K PCC Samba for information and necessary action.
- 6 District Officer animal husbandry department Samba for Information and n/action. He will provide the complete inventorization of veterinary hospital and other animal health

(Government of Jammu and Kashmir)
OFFICE OF THE DEPUTY COMMISSIONER/DISTRICT DEV. COMMISSIONER /
DISTRICT MAGISTRATE KUPWARA

Minutes of Meeting

Rf 433
 Dt. 22-2-2022

Minutes of Meeting of District Level Monitoring Committee held on 17-02-2022
 in the Meeting hall of Deputy Commissioners Office Kupwara for implantation
 of Bio-Medical Waste Rules 2016.

At the outset Additional Deputy Commissioner Kupwara who chaired the meeting welcomed the participants of DLMC meeting convened for procedure adopted to ensure safe handling and Disposal of waste generated during treatment/diagnosis/quarantine of Covid-19 patients.

The participants of the meeting were:-

1	Chief Medical Officer, Kupwara.	Member
2	District Officer PCC, Kupwara.	Member
3	Deputy Superintendent of Police, Kupwara.	Member
4	Deputy Superintendent of Police, Handwara.	Member
5	District Ayush Officer, Kupwara.	Member

The District Officer pollution control board Kupwara discussed, deliberated and explained at length the procedure required for Implementation of Bio Medical Waste Rules-2016 and steps taken for safe handling and disposal of Bio medical wastes (BMW) generated during treatment/ diagnosis of Covid-19 patients. He also stressed for downloading of CPCB mobile application "COVID-19BMW" for updating of COVID -19 BMW generations. Moreover Nodal Officer be nominated for the purpose in the district should provide necessary training to waste handlers.

It has been unanimously decided in the meeting that members of the Committee shall visit two District Hospitals, Kupwara and Handwara on 24th and 25th February 2022 respectively. They should be accompanied by Naib Tehsildar concerned and SHO concerned so as to get first hand information regarding Management of Bio-Medical Materials in the two hospitals.

The meeting concluded with vote of thanks to the chair.

Per
 Mr
 Coz
 18

Dck/LS-ARA/-
 No:- 1212-17/-
 Dt:- 19-02-2022

Copy for information:-

1. Deputy Commissioner Kupwara.
2. Chief Medical Officer, Kupwara.
3. District Officer PCC, Kupwara.
4. Deputy Superintendent of Police, Kupwara.
5. Deputy Superintendent of Police, Handwara.
6. District Ayush Officer, Kupwara.

19/2
 Additional District Magistrate,
 Kupwara
 19.02.2022

PSO
 19/2/2022

OFFICE OF THE DEPUTY COMMISSIONER BARAMULLA

Subject: Meeting of DLMC (District Level Monitoring Committee) implementation of Bio-Medical Waste Rules 2016 alongwith guidelines for handling, treatment and disposal of waste generated during treatment/ diagnosis/ quarantine of Covid-19 patients- constitution of State/ District Level Monitoring Committees.

R: 432

dt: 22-2-22

RECORD NOTE

A meeting was held under the Chairmanship of Addl. Deputy Commissioner, Baramulla on 17-02-2022 at DC Office Baramulla regarding implementation of Bio-Medical Waste Rules 2016 alongwith guidelines for handling, treatment and disposal of waste generated during treatment/ diagnosis/ quarantine of Covid-19 patients-constitution of State/ District Level Monitoring Committees.

Participants:-

1. Chief Medical Officer Baramulla.
2. District Officer, PCC Baramulla.
3. All BMO's of District Baramulla.
4. Representative of Principal, GMC Baramulla.

Initiating the discussion, Addl. Deputy Commissioner Baramulla apprised participants about the constitution of District Level Monitoring Committee and its role in implementing disposal of Covid-19 bio-medical guidelines issued by the Central Pollution Control Board and orders issued from time to time by the Hon'ble Tribunal. The communication containing details of the DLMC and reference of order of Hon'ble NGT dated: 07.01.2022 passed in OA 180/2021, Mukul Kumar Vs State of UP & others were provided to the participants. The participants were expected to go through the order of the Hon'ble NGT for its implementation in letter & spirit.

To begin with and in order to implement order of the Hon'ble NGT and guidelines for handling, treatment & disposal of waste generated during treatment/ diagnosis/quarantine of Covid 19 patients, following decisions were taken/ directions issued:

1. **Designation of Nodal Officers:** In order to ensure complete implementation of the directions, Chief Medical Officer and concerned Block Medical Officers shall be Nodal Officers at District and Block levels respectively, for furnishing required compliance report through District Officer, Pollution Control Committee.

They shall ensure that the guidelines received for handling, treatment & disposal of waste generated during treatment/ diagnosis/quarantine of Covid 19 patients are implemented at all levels.

Pso
21/02/22

Moreover, it was decided that the Principal GMC Baramulla shall constitute a Committee and designate Nodal Officer for the Associated Hospital, GMC Baramulla to ensure strict adherence to the guidelines.

The Principal GMC Baramulla and District/ Block level Nodal Officers shall sensitise staff, associated with the Covid-19 patients, about handling, treatment & disposal of waste generated during treatment/ diagnosis/quarantine of Covid 19 patients so that there is no negligence in implementing the guidelines/ directions in this regard.

2. **Proper and regular Collection of Bio-medical waste:** It was informed by the participants that they have contracts with Kashmir Healthcare Service, IGC Lassipora and Cleancity Waste Management, Lasjan for the collection of waste. However, it was informed that the said firms do not collect bio-medical waste as per set procedure. The District Officer, PCC Baramulla has been advised to take up matter with said Healthcare facility for arranging three vehicles for three different routes/areas viz. for Gulmarg, Sopore and Baramulla for proper and timely collection and treatment of generated bio-medical waste as required under law.
3. **Establishment of Common Bio-medical Waste Treatment Facility in Baramulla:** In view of the huge bio-medical waste generated from the hospitals of District Baramulla, establishment of one bio-medical collection and treatment plant was felt expedient. Principal, GMC Baramulla, Chief Medical Officer Baramulla and District Officer, PCC Baramulla were requested to explore the possibility of establishment of one bio-medical collection and treatment plant in light of the defined guidelines. They were advised to submit concrete proposal of the same within one month to this office for further course of action.
4. **Establishment of ETPs, STPs and ESTPs:** As far as establishment of ETPs, STPs and ESTPs in all the bedded hospitals of the District is concerned, it was informed that the funds received in this regard are less than the requirement as per the prepared DPRs. All the BMOs were directed to take the matter of grant of additional/remaining funds with the concerned authorities so that the said treatment plants are established in each bedded hospitals at the earliest. They were also directed to liaise with the District Officer, PCC Baramulla for establishment of such plants as per the advised mechanism.
5. **Maintenance of record of generated Covid-19 Bio-medical waste and submission of report:** It was directed that the CMO and all BMOs and MS, Associated Hospital, GMC Baramulla shall keep record of the quantity, collection, disposal/ treatment of the generated Covid-19 Bio-medical waste as per devised mechanism/guidelines. They shall furnish status report of same to District Officer, PCC Baramulla (Nodal Agency for coordination and compliance) who shall inturn consolidate same for submission to the concerned and this office as well in compliance to the directions of the Hon'ble NGT.
6. **Providing of assistance:** It was decided that the Municipal Councils/ Committees shall provide all the necessary support to the Hospitals/ Nodal Officers in light of the directions of Bio-Medical Waste Rules 2016 and subsequent amendments.

They shall also ensure proper segregation of Covid-19 bio-medical wastes and other waste besides ensuring that the same is not thrown into open or any water body.

7. **Overseeing and Supervision:** It was decided that Addl. Deputy Commissioner Sopore, Sub Divisional Magistrates, all the Tehsildars, Chief Medical Officer Baramulla and all the Block Medical Officers shall oversee and monitor that the order of the Hon'ble NGT and guidelines for handling, treatment & disposal of waste generated during treatment/ diagnosis/ quarantine of Covid 19 patients is implemented in letter and spirit in the hospitals including private sector, falling under their respective territorial jurisdictions. Similar action shall be taken in respect of implementation of Bio-Medical Waster Rules (2016).

No: DCB/NGT/66/2022/101-68

Dated: 18-02-2022

Addl. Deputy Commissioner
Baramulla

Copy to the:-

1. Commissioner/Secretary, Forest, Ecology & Environment, Civil Secretariat, J&K for favour of information.
2. Divisional Commissioner Kashmir for favour of information.
3. Member Secretary, PCB Jammu for favour of information.
4. Director, Ecology & Environment & Remote Sensing J&K Jammu for information.
5. All the concerned officers for information and n/a.

GOVERNMENT OF JAMMU & KASHMIR
OFFICE OF THE DEPUTY COMMISSIONER, UDHAMPUR

Contact No: 01992-270212 (Office), 01992-271845 (Fax) Email-ID: udhampur@nic.in / adcofficeudhampur@gmail.com

Subject:- Minutes of the Meeting of District Level Monitoring Committee for implementation of Bio-Medical Waste Rules 2016 held under the Chairmanship of Deputy Commissioner/ Additional Deputy Commissioner Udhampur on 22.02.2022 in his Office Chambers.

The following Officers are attended the meeting:-

1. Addl. Superintendent of Police, Udhampur
2. Chief Medical Officer, Udhampur.
3. Divisional Officer PCC, Udhampur.
4. Chief Executive Officer (MC), Udhampur.

The Additional Deputy Commissioner, Udhampur welcomed the participants and briefly apprised the committee for purpose of the meeting. He informed that today the meeting of District level Monitoring Committee is being convened for implementation of Bio-Medical Waste Rules 2016 along with guidelines for handling, treatment and disposal of waste generated during treatment/diagnosis/quarantine of COVID-19 patients After a threadbare discussion on concerned issues the following decisions were taken:-

S.No	Issues Discussed	Decision Taken	Action By
1.	Implementation of Bio-Medical Waste Management Rules 2016.	<p>Representative of Chief Medical Officer informed that for implementation of Biomedical Waste Management Rules in District Hospital Udhampur and 12 other main Govt Health Care Facilities including PHCs and CHCs have made agreements with Anmol Health Care Private Ltd. Samba(CBMWTF) for disposal of Biomedical Waste generated but there are constraints of funds and as a result the timely payments are not made to the said CBMWTF.</p> <p>It was further informed that maximum private Health Care establishments have made agreement with Anmol Health Care Private Ltd. Samba (CBMWTF) for disposal of Biomedical Waste generated.</p> <p>DO PCC raised the concerns regarding Bar Coding in all HCFs (Govt/Private) in the district so that Biomedical Waste generated can be tracked and monitored properly.</p> <p>DO PCC also suggested that waste water generated from HCFs should be treated properly before discharge into Municipal drains and ETP/STP may be installed in all bedded Health Care Facilities.</p> <p>DO PCC further informed that maximum HCFs (Govt/Private) in District Udhampur are running without Authorization/Consent to operate from JKPCC which is a blatant violation of Water Act 1974 and Air Act 1981 besides Bio-Medical Waste Management Rules and requested that all HCFs(Govt/Private) may be enjoined upon to apply for obtaining mandatory authorization under Medical Waste Management Rules. Chief Medical Officer assured that strict instructions shall be issued to HCFs to apply for obtaining authorization under Bio- Medical Waste Management Rules from JKPCC.</p> <p>The Chairman of Committee directed the concerned to look into the matter and make necessary agreement with CBMWTF for disposal of Bio-Medical waste generated from remaining HCFs (who are not already connected) in the District and also obtain consent and authorization from J&K PCC under various Environment Laws.</p> <p>Notice be issued to all such Govt/Private HCFs in the district by DO PCC.</p>	CMO Udhampur/ DO PCC, Udhampur

2.	Implementation of COVID-19 Waste Management.	<p style="text-align: center;">818</p> <p>DO PCC submitted that handling, treatment and disposal of waste generated during treatment/diagnosis/quarantine of COVID-19 patients should be managed as per stipulated guidelines for COVID-19 Bio-Medical waste issued by Central Pollution Control Board and Hon'ble NGT orders issued in this regard from time to time.</p> <p>He further suggested that in view of ongoing Mass Vaccination programmes against COVID-19, Bio-Medical waste in the form of waste sharps is likely to be generated in bulk quantity and improper handling of same can cause stick injuries leading to spread of infection and requested that all Health Care Facilities/Immunization Centers/Schools/Clinics involved in Vaccination programmes against COVID-19 may be directed to :</p> <ul style="list-style-type: none"> ➤ Sterilize the metal sharps followed by shredding/mutilation and sent to nearby Common Bio-medical waste treatment facility (CBMWTF). Contact No. Of CBMWTF-9906212729, 9622394531. ➤ In case of non-availability of Common Bio-medical waste treatment facility shall sterilize metal sharps followed by shredding/mutilation and encapsulation in metal container or cement concrete or designated concrete sharp pit. ➤ Sterilized/mutilated waste sharps shall be collected in double layered puncture proof white(translucent) bags, red bags for disposal of plastic syringes having proper biohazard logo. <p>Chief Medical Officer informed that Health deptt is quite aware of all these issues and will further enhance the drive for educating the staff involved in Vaccination/others programmes against COVID-19.</p> <p>The Chairman of Committee also directed the concerned to implement all the guidelines for COVID-19 Bio-Medical waste issued by Central Pollution Control Board and Hon'ble NGT orders issued in this regard from time to time.</p>	CMO Udhampur.
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The meeting concluded with vote of thanks to the chair and others.

No:- LA/ADCU/2021-22/1519-32

Dated: 26-02-2022

**Addl. Deputy Commissioner
Udhampur**

(Member Secretary District Env't. Committee)

Copy to the:-

1. Secretary to Govt. Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi for information.
2. Chairman Central Pollution Control Board for information.
3. Principal Secretary to Government, Housing and Urban Development Department for information.
4. Commissioner/Secretary to Government, Environment, Ecology and Forest Department.
5. Secretary to Government, Department of Rural Development & Panchayati Raj for information.
6. Divisional Commissioner, Jammu for information.
7. Chairman, State Pollution Control Board for information Jammu.
8. Member Secretary, State Pollution Control Board Jammu.
9. Chairman District Legal Services Authority Distt. & Session's Judge Court complex Udhampur.
10. Senior Superintendent of Police, Udhampur.
11. Sub Judge Distt. Court complex Udhampur for information.
12. Addl. Superintendent of Police Udhampur for information.



GOVERNMENT OF JAMMU AND KASHMIR
OFFICE OF THE DISTRICT MAGISTRATE, RAMBAN

Email: dcramban-jk@nic.in Phone: 01998-266789

Subject: Minutes of the Meeting of District Level Monitoring Committee for implementation of Bio-Medical Waste Rules, 2016 along with guidelines for handling, treatment and disposal of waste generated during treatment/diagnosis/quarantine of COVID-19 patient's held under the chairmanship of District Magistrate Ramban 25.02.2022.

Following officers attended the meeting in person:

1. Additional Deputy Commissioner, Ramban.
2. CEO Municipal Council, Ramban.
3. Chief Medical Officer, Ramban.
4. Chief Animal Husbandry Officer, Ramban.
5. Medical Superintendent, District Hospital Ramban.
6. Divisional Officer, Pollution Control Committee, Ramban.
7. Executive Officer Municipal Committee, Batote and Banihal.
8. Representative of ISM.

District Magistrate /Chairman DLMC, Ramban welcomed the participants and briefly apprised the committee about the Hon'ble NGT directions dated 07-01-2022 passed in OA 180/2021, Mukul Kumar V/s State of Uttar Pradesh & Ors. and the State Level and District level Monitoring committees constituted thereof for monitoring of compliance with respect to Bio-Medical Waste Rules 2016, implementation of Covid-19 Bio-Medical Waste guidelines issued by Central Pollution Control Board and Hon'ble National Green Tribunal's orders issued in this regard from time to time. After threadbare discussions on the subject and related issues, following decisions were taken;

S.No	Issues Discussed	Decision Taken	Action By
1.	Implementation of BMW Management Rules, 2016 and various Amendments.	At the outset the Chair directed DO, PCC, Ramban to give an overview of BMW Management Rules, Hon'ble NGT directions/orders issued in this regard and present scenario of Ramban District in this regard. DO PCC gave a powerpoint presentation highlighting the BMWM Rules, COVID-19 guidelines and their applicability, handling and treatment of BMW, important Hon'ble NGT orders on BMW/Covid-19 waste. While giving	CMO/Medical Superintendent District Hospital Ramban/CAHO Ramban/CEO MC Ramban/EO MC Batote/Banihal.

the details about present status, DO PCC further informed the following :

- a) There are about 122 No. of Government Health Care facilities in Ramban out of which 05 no having Bed capacity above 10 beds which requires Consent under Air/Water Acts as well as Authorization under BMWM Rules, 2016 and rest of all requires to seek only Authorization from Pollution Control Committee. None of the Government HCF has applied for Consent (for bedded facility) and Authorization under these rules.
- b) There is 01 No of Private Hospital (which was established with Consent from PCC but same is without CTO and Authorization) and 22 No Pvt Labs out of which only 03 have valid Authorization.
- c) There are 36 No. of Vet. Units and none of them have applied for Authorization under BMWM Rules.
- d) There are 18 No of Ayush Dispensaries/wellness centres.

Besides this the hospitals with bedded facilities have not installed ETPs/STPs as required.

District Magistrate directed CMO, Medical Superintendent DH Ramban and CAHO to make necessary agreement with **CBMWTF's** for disposal of Bio-Medical Waste generated from **remaining HCFs in the district** and also seek mandatory **consent** under Air/Water Acts where applicable and also apply for the grant of Authorizations for all HCFs so that the BMWM rules are implemented effectively. He further directed CMO and MSDH, Ramban to prepare DPRs for establishment of ETPs/STPs of required capacities and project requirement of funds to install same in all bedded HCFs so that no waste water is discharged outside without pre-treatment. CEO MC Ramban and EO MC Batote/Banihal were directed to not lift un-segregated solid/general waste from HCFs.

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2	Implementation of COVID-19	District Magistrate while reviewing the status of handling and disposal of COVID-19	CMO/ Medical Superintendent
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	BMW Guidelines	<p>BMW directed CMO and MS DH, Ramban to strictly adhere to the guidelines issued by CPCB and the orders of Hon'ble NGT in this regard and upload and maintain the information regarding COVID-19 waste in Tracking App immediately.</p> <p>He further directed DO, PCC and MS DH, Ramban to randomly check the vehicles engaged for the transportation of the BMW generated from different HCFs in Ramban to treat same in CBMTDF and to verify whether the BMW is being collected and transported as per the rules.</p> <p>CMO, Ramban requested the chair to direct DO, PCC to guide and educate the HCFs as how to manage the BMW and apply for the mandatory Consents and Authorizations. DM, directed CMO and MS DH, Ramban to organize training programme in District Hospital and at Medical Block levels. Similar directions were also issued to the CAHO, Ramban.</p>	District Hospital Ramban/CAHO/D O PCC
3	Plastic, Garbage and Debris free campaign	<p>DM directed CEO, MC Ramban and EO, MC Batote/Banihal to launch Plastic, Garbage and Debris free campaigns in their jurisdictions. Also directed to intensify the drives against banned polythene and SUP along with DO, PCC and handover the seized material to PCC.</p>	CEO Municipal Council Ramban/EO Municipal Committee Batote/Banihal/D O PCC

The meeting ended with vote of thanks.


04.03.2022
District Magistrate
(Chairman DLMC)
Ramban

Dated: 04.03.2022

No: DM/R/2022/3042-49

Copy to:

1. Additional Deputy Commissioner, Ramban.
2. Chief Medical Officer, Ramban.
3. Chief Animal Husbandry Officer, Ramban.
4. Medical Superintendent, District Hospital Ramban.
5. CEO Municipal Council, Ramban.
6. Divisional Officer, Pollution Control Committee, Ramban.
7. Executive Officer Municipal Committee, Batote and Banihal.
8. Representative of ISM.

Minutes of Meeting

Subject: - Minutes of District Level Monitoring Committee held on 25-02-2022.

In Compliance to the directions vide dated 07-01-2022 passed in NGT OA 180/2021, Mukul Kumar V/s State of Uttar Pradesh and Ors., wherein Hon'ble NGT has constituted the State/District Level Monitoring Committee/s for regular monitoring of compliance w.r.t Bio-Medical Waste Rules 2016, implementation of COVID waste guidelines issued by Central Pollution Control Board and Hon'ble Tribunals Orders issued in this regard from time to time.

In this regard, and in compliance to the meeting notice No ADC/ADM/PS/2021-22/2865-83 dated 22-02-2022, a meeting of the District Level Monitoring Committee was held on 25-02-2022 at 3:00 PM under the Chairmanship of Sh. Shymbir, IAS, Additional deputy Commissioner (law and Order) Jammu.

Following officers attended the meeting:-

1. Representative of Principal Govt. Medical College, Jammu
2. Representative of Commissioner, Jammu Municipal Corporation, Jammu
3. Representative of Sr. Superintendent of Police, Jammu.
4. Regional Director, JK PCC-Jammu
5. Representative of Divisional forest officer, Jammu.
6. Chief Education Officer, Jammu.
7. Representative of General Manager, DIC, Jammu.
8. Representative of Chief Medical Officer, Jammu.
9. Representative of Chief Animal Husbandry Officer, Jammu.
10. Representative of Chief Sheep Husbandry Officer, Jammu
11. Divisional Officers, PCB, Jammu, North & South.
12. Representative of District Panchayat officer, Jammu.
13. District Geology and Mining Officer, Jammu.
14. District Ayush Officer, Jammu.
15. Executive Officers, Municipal Committees, Jammu.

S.No	Issues discussed	Decision taken	Action By
01	Implementation of BMW Rules 2016 and COVID-19 guidelines.	At the outset the members were given an overview by Regional Director, JK PCC of the BMW Rules, Hon'ble NGT directions/Orders issued in this regard from time to time, more recent directions being issued vide dated 07-01-2022 passed in NGT OA 180/2021. a). Detailed deliberations were carried out about the implementation of BMW Rules by Govt. and private Health Care Facilities (HCF's) in Jammu District. The compliance status as on date is very low as many Govt. and Pvt. HCFs have not even applied for seeking Consent and Authorizations from JK PCC-Jammu.	Principal GMC and Associated Hospital/CMO/CAH O/CSHO/District Ayush officer, Eos-Jammu

823

b). Nodal Officer Representative of the Chief Medical Officer-Jammu informed that the problems are being faced by the Govt. HCFs w.r.t non availability of funds which are required for completing the compliances that are pre requisite to seek Consent/Authorizations. Regional Director, JK PCC-Jammu further informed that as per the information available, the no. of HCFs reported by Animal Husbandry department and District Ayush Officer is very high as compared to other Govt. HCFs, but, Consent /Auth. have not been sought by them till date. Representative of the Indian system of medicines (AYUSH) informed the Chair that there is no generation of BMW by their Centers, hence applications were not submitted to the JK PCC, and further clarification in the matter was sought from the Chair. Similarly, Chief Animal Husbandry Officer-Jammu also informed that there is less generation of the BMW and only at District Level Hospitals BMW is generated. Accordingly, they were directed to apply for Consent/Authorization for all the centers, where BMW is being generated.

Additional Deputy Commissioner (law and Order) Jammu, directed both the representatives of the District AYUSH Officer and Chief Animal Husbandry Officer-Jammu to report the exact number of centers, where BMW is generated and the actions taken thereof for seeking Consent/Authorization under Air & Water Act and also as per the BMW Rules. Nodal Officer of CMO-Jammu informed that some centers are open for Immunization only and that too once a week and the BMW generated is being collected by the PHCs and then disposed to the CBMWTF. Accordingly, ADC-Jammu directed the nodal Officer to submit the list of all such Immunization centers and PHCs/Sub District Hospital under which such immunization centres fall, so that responsibility of management of the BMW may be fixed. Nodal Officer of CMO-Jammu was also directed to ensure that the BMW generated in immunization centers is timely

		collected by the concerned health centers under whose administrative Control the Immunization centers are operated and then disposed to the CBMWTF.	
02	Implementation of COVID-19 Guidelines	<p>Divisional officer, PCC Jammu-South regarding improper disposal of the waste generated during the vaccination at various locations particularly in Schools making school students vulnerable to the disease. In this regard, Chair directed the concerned nodal officer of the CMO -Jammu and Community Health officer-Jammu to segregate the waste at source and then channelize the same to the CBMWTF within 48 hrs as specified in the Rules.</p> <p>Regarding, providing of the space for storage of the COVID Waste at Jammu Airport and also at Jammu Railway Station, the Chair directed the representative of the CMO-Jammu to approach both the concerned agencies for allotment of the space to be used for the storage and further disposal of the COVID waste, generated due to testing and vaccination services being provided at both the locations.</p>	Principal GMC and Associated Hospital/CMO, Jammu/DO PCC, Jammu-North & South.

The meeting ended with vote of thanks.

[Signature]
 Dist. District magistrate
 (Chairman DLMC)
 Jammu

No:- DMJ/6/22-23/6939-55
 Dated:- 13.05.2022

Copy to the:-

- 1) Divisional Commissioner, Jammu for kind information.
- 2) All Concerned Officers for information.
- 3) PA to deputy Commissioner, Jammu for kind information of the Deputy Commissioner.



OFFICE OF DEPUTY COMMISSIONER KISHTWAR



Minutes of the meeting held on 25-02-2022 at 12:00 PM under the chairmanship of Sh. Ashok Kumar Sharma (KAS) Deputy Commissioner Kishtwar in his office chamber regarding implementation of Bio-Medical Waste Rules-2016 along with guidelines for disposal of waste generated during treatment/quarantine of COVID-patients.

The following officers attended the meeting:

1. Chief Medical Officer, Kishtwar
2. Chief Animal Husbandary Officer Kishtwar
3. District Pollution Control Board Officer Kishtwar
4. Medical Superintendent, District Hospital Kishtwar
5. Dy, Superintendent of Police (DAR), Kishtwar.
6. Block Medical Officer, Kishwar
7. Block Medical Officer, Paddar

The decision taken during meeting and the action to be taken are as under:-

S. No	Issues Discussed	Decision Taken	Action to be taken by
1.	Bio Medical Waste Mangement	The issue was discussed and directions were issued to CMO Kishtwar and Medical Superintendent Kishtwar that they should dispose all Biomedical waste in manner as defined in the guidelines of Hon'ble NGT. Chief Medical Officer and Medical Superintendent DH Kishtwar informed that an agreement has been signed with agency for the disposal of Hazardous Bio Medical Waste.	CMO Kishtwar Medical Superintendent DH Kishwar
2	Bio Medical Waste for Quarantine Centres	Bio medical waste if any generated from Quarantine centres/ camps should be collected separately in "Yellow bags" provided by the Urban Local Bodies and deposit Bio Medical waste in yellow bags at designaed deposition centres established by Urban Local bodies. General waste should not be stored in yellow bags. Further EO Municipality should designate Nodal Officer who will be responsible for waste management for quarantine centres of an area & maintenance of its record and Nodal Officer shall use tracking app "COVID -19 BMW" to feed daily data.	Medical Superintendent Kishtwar EO Municipality Kishtwar CMO Kishtwar
3.	COVID-19 Waste management	The issue was discussed and directions were provided to CMO/Medical Superintendent DH Kishtwar to ensure safe handling & disposal of Bio Medical Waste generate during treatment:- <ul style="list-style-type: none"> • Keep separate color coded bins with foot operated lids, maintain proper segregation of waste • A Precaution - double layerd bags should 	CMO Kishtwar Medical Superintendent, DH Kishtwar CAHO Kishtwar

		<p>be used for collection for covid-19 waste to ensure no leaks</p> <ul style="list-style-type: none"> • Use a dedicated collection bin labelled as "covid-19" to store Covid waste and keep separately in temporary storage room prior to handling over to authorized staff. • Marketing of waste bags as "COVID-19" • General Solid Waste should be collected separately as per Ser Solid waste Management rules 2016 • Maintain separate records for covid-19 waste in isolation wards and use of dedicated trolleys & collection bins in Covid-19 isolation wards. • Containers/bins/ trolley should be disinfected regularly, • Register in Central Pollution Control Board application (CPCB) to update the details of covid -19 Bio Medical Waste Generation. • Collect used PPE's into " Red Bags" • Collect used mask, head cover, shoe cover, linen gown non plastic or semi plastic in "yellow bags" • Designated Nodal Officer should provide training to waste handlers. 	<p>EO Municipality Kishtwar</p> <p>District Pollution Control Board Kishtwar</p>
4	Review of previous meeting.	Action taken on the decision taken/ directions issued during the previous meeting held on 20-01-2022 were also discussed and the directions were reiterated to follow the strict guidelines for disposal of plastic waste, e-waste, solid waste management, liquid/sewerage waste management and the management of water bodies and water sources.	<p>CEO KDA Kishtwar CMO Kishtwar EO Municipality Kishtwar District Officer Pollution control Board Kishtwar ACD Kishtwar DPO Kishtwar Xen JSD Kishtwar</p>
5	Disposal of Medical waste.	Directions were issued to Chief Medical Officer Kishtwar and District Officer Pollution Control Board to ensure that all the Health Institutions, Private Laboratories, and Hospitals shall obtain authorization and permission from the Pollution Control Board and strictly comply with the guidelines/ instructions regarding disposal of medical waste.	<p>CMO Kishtwar Medical Superintendent DH Kishtwar District Officer PCB Kishtwar</p>
6	Sewerage/ drainage in the road near BDO Office Kishtwar and Sarkoot junction	The spilling of the sewerage/ drainage and waste in the road near BDO Office Kishtwar and Sarkoot junction was also discussed and directions were issued to GM NHIDCL, Ex. Engineer PMGSY, EO Municipality Kishtwar, to immediately take preventive actions and personally resolve the public nuisance. The District Officer Pollution Control Board was directed to initiate the proceedings against these concerned agencies.	<p>GM NHIDCL Xen, PMGSY Kishtwar EO Municipality Kishtwar District Officer PCB Kishtwar</p>

Disposal of Plastic Waste.	Directions were also issued to start a drive against the unscientific disposal of the Plastic Water bottles/ and other plastic waste, besides the direct disposal of the toilet discharge into the drains and specifically into the water body sakoot pond.	CEO KDA Kishtar Tehsildar Kishtar EO Municipality Kishtar District Officer PCB Kishtar
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The meeting ended with vote of thanks to the chair.

No:- ADCK/LA/21-22/643-55

Dated 26-02-2022

Addl. Deputy Commissioner
Kishtar

Copy to the:-

01. Divisional Commissioner, Jammu for favour of information.
02. Deputy Commissioner Kishtar for favour of information.
03. All _____ (concerned) for information and n/a.

UT OF JAMMU AND KASHMIR
OFFICE OF THE DEPUTY COMMISSIONER POONCH

Email: dcpoonch@gmail.com Phone: +91-1965-220333

Minutes of the 2nd Meeting of district level committee constituted for implementation of Bio-Medical Waste Rules, 2016 along with guidelines for handling, treatment and disposal of waste generated during treatment/ diagnosis/ quarantine of COVID-19 patients held under the chairmanship of District Magistrate, Poonch on 28.04.2022 in his office chamber.

The following attended the meeting:-

1. Chief Medical Officer, Poonch.
2. Divisional Officer, Pollution Control Board, Poonch.
3. Dy. SP Hqr Poonch. (Nominee of SSP)
4. Medical Supdt. District Hospital, Poonch.

The Chairman of the Committee directed the members of the committee for implementation of **Bio-Medical Waste Rules, 2016** along with guidelines for handling, treatment and disposal of waste generated during treatment/ diagnosis/ quarantine of COVID-19 patients and enforcement of environmental norms at the ground level. A threadbare discussion on various issues was held and following decisions were taken: -

S. No	Issue Discussed	Decision Taken	Action By
1.	Implementation of Bio-Medical Waste Rules, 2016 along with guidelines for handling, treatment and disposal of waste generated during treatment/ diagnosis/ quarantine of COVID-19 patients.	<p>Chief Medical Officer, informed the Committee that for implementation of Bio-Medical Waste Management Rules 2016 and for scientific disposal of Covid-19 and Bio-Medical Waste generated in the District Hospital Poonch and in all CHCs an agreement has been done with CBMWTF M/s JK ANMOL Health Care Private Limited, Samba.</p> <p>Medical Superintendent, District Hospital, Poonch informed the committee that site has been identified for establishment of STP/ETP in the complex of District Hospital Poonch and engineering division have been requested to prepare DPRs for STP/ETP. He also informed the committee that Bar Coding has been implemented in District Hospital Poonch, CHC Surankote and CHC Mendhar.</p> <p>DO PCB, informed the committee that there are 186 Nos Govt. Health Care Facilities (HCFs) which include District Hospital, District Tuberculosis Centre, CHCs, PHCs, NTPHCs, MACs & SCs and approx. 22 Nos private HCFs which include Private Hospitals/Nursing Homes, Diagnostic Labs/X-Ray Clinics and 01 No. Veterinary Hospital in district.</p> <p>DO PCB, further raised the concern regarding implementation of Bar coding in all HCFs (Govt/Private) in the district so that Bio Medical Waste generated can be tracked. He further informed the committee that as per inventory submitted by Health Department dated 09.10.2019 & Guidelines issued by Central Pollution Control Board, J&K PCB has allocated Bar</p>	CMO/Medical Supdt District Hospital, Poonch/DO PCB Poonch



Codes to the Poonch districts vide No. SPCB/LA/BMW/829/1 dated 29/08/ 2019 from S.No. **09001 to 10000**.

DO PCB also, informed the Committee that information regarding COVID-19 waste generated from HCFs/Quarantine Centres in Poonch is to be daily uploaded by CMO Office on Android based Tracking App.

DO PCB further, informed the Committee that that at present waste-water generated from all bedded Health Care Facilities (HCFs), including District Hospital Poonch, is being discharged without any treatment creating environmental pollution and posing health hazard for local population and requested DC for issuing directions to CMO for immediately installing ETP/STP in all bedded Health Care Facilities (HCFs) in district Poonch as per directions of Hon'ble NGT passed in O.A. 710/2017.

DC noted the issues and gave following directions to CMO/MS District Hospital Poonch:-

- (i) To upload the information regarding COVID-19 waste in Tracking App on daily basis
- (ii) To make necessary agreement with CBMWTF's for disposal of Bio-Medical Waste generated from remaining HCFs in the district, within 02 weeks time.
- (iii) Implement Bar coding in remaining Health Care establishments within 10 days.
- (iv) Also seek mandatory consent & authorization from J&K PCB within week's time under various Environmental Laws and also comply with directions passed in O.A. 710-13/2017 by Hon'ble NGT.

No: **DCP/PA/247-52**
Dated: 28-04-2022


(Inder Jeet) JKAS
Deputy Commissioner
Poonch

(Chairman District Level Monitoring Committee)

Copy to the:-

1. Sr. Superintendent of Police, Poonch for information and necessary action.
2. DIO NIC, DC Office Poonch to upload copy on District website.
3. Chief Medical Officer, Poonch for information & n/a.
4. Medical Supdt. District Hospital, Poonch for information & n/a.
5. Divisional Officer, Pollution Control Board, Poonch for information & n/a.
6. PA to Deputy Commissioner, Poonch.



GOVERNMENT OF JAMMU AND KASHMIR

OFFICE OF THE DEPUTY COMMISSIONER, RAJOURI

Email: dcraj-ik@nic.in Phone: +91-1962-262244

Subject:-Minutes of the Meeting of district level committee constituted for implementation of Bio-Medical Waste Rules, 2016 along with guidelines for handling, treatment and disposal of waste generated during treatment/ diagnosis/ quarantine of COVID-19 patients held under the chairmanship of District Magistrate, Rajouri on 10.03.2022 in Conference Hall, DC Office Rajouri.

The following attended:-

1. Chief Medical Officer, Rajouri.
2. Medical Supdt. District Hospital, Rajouri
3. Divisional Officer, Pollution Control Board, Rajouri.

The Chairman of the Committee directed the members of the committee for implementation of **Bio-Medical Waste Rules, 2016** along with guidelines for handling, treatment and disposal of waste generated during treatment/ diagnosis/ quarantine of COVID-19 patients and enforcement of environmental norms at the ground level. A threadbare discussion on various issues was held and following decisions were taken: -

S.No.	Issue Discussed	Decision Taken	Action By
1.	Implementation of Bio-Medical Waste Rules, 2016 along with guidelines for handling, treatment and disposal of waste generated during treatment/ diagnosis/ quarantine of COVID-19 patients.	Medical Supdt. District Hospital, Rajouri informed the Committee that for implementation of Biomedical Waste Management in District Hospital Rajouri, an agreement has been made with CBMWTF M/s JK ANMOL Health Care Private Limited, Samba but his frequency of collecting waste is only once in a week whereas as per BMW Rules waste has to be collected within 48 hours. DC directed CMO to bring this matter in black & white and make part payment only to CBMTF M/s JK ANMOL Health Care Private Limited, Samba till he collects waste within 48 hours as per BMW Rules. DO PCB, informed the committee that there are 193 Nos Govt. Health Care Facilities (HCFs) which include District Hospital, District Tuberculosis Centre, CHCs, PHCs, NTPHCs, MACs & SCs and approx. 60 Nos private HCFs which include Nursing Homes & Diagnostic Labs/X-Ray Clinics and 01 No. Veterinary Hospital in district. DO PCB informed the committee that as per directions of DC CMO/designated Nodal Officer has been made aware about latest BMW Rules and Guidelines issued by Central Pollution Control Board, for scientific management of Bio-medical Waste in District.	CMO/Medical Supdt District Hospital, Rajouri

		<p style="text-align: center;">831</p> <p>DO PCB, further raised the concern regarding implementation of Bar coding in all HCFs (Govt/Private) in the district so that Bio Medical Waste generated can be tracked. He further informed the committee that as per inventory submitted by Health Department dated 09.10.2019 & Guidelines issued by Central Pollution Control Board, J&K PCB has allocated Bar Codes to the Rajouri districts vide No. SPCB/LA/BMW/839-841 dated 29/08/2019 from S.No. 07501 to 09000.</p> <p>DO PCB also, informed the Committee that information regarding COVID-19 waste generated from HCFs/Quarantine Centres in Rajouri is to be daily uploaded by CMO Office on Android based Tracking App.</p> <p>DO PCB further, informed the Committee that that at present waste-water generated from all bedded Health Care Facilities (HCFs), including District Hospital Rajouri, is being discharged without any treatment creating environmental pollution and posing health hazard for local population and requested DC for issuing directions to CMO for immediately installing ETP/STP in all bedded Health Care Facilities (HCFs) in district Rajouri as per directions of Hon'ble NGT passed in O.A. 710/2017.</p> <p>DC noted the issue and directed CMO to look into the matter and upload the information regarding COVID-19 waste in Tracking App immediately and also prepare DPRs for ETPs/STPs and also make necessary agreement with CBMWTF's for disposal of Bio-Medical Waste generated from remaining HCFs in the district and also seek mandatory consent & authorization from J&K PCB under various Environmental Laws and also comply with directions passed in O.A. 710-13/2017 by Hon'ble NGT.</p>	
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Encl: (Copy of communication dated 07.02.2022 of Health & Medical Education Department.)

Issued with approval of the Chair.

No: ADC/Raj/2021/ARA/553-57
Dated: 11/03/2022


Addl. Deputy Commissioner, Rajouri

Copy to the:-

1. Senior Supdt. of Police Rajouri for information and necessary action.
2. Chief Medical Officer, Rajouri for information & n/a.
3. Medical Supdt. District Hospital, Rajouri for information & n/a.
4. Divisional Officer, Pollution Control Board, Rajouri for information & n/a.
5. DIO NIC, Rajouri to upload copy on District website.
6. PA to Deputy Commissioner, Rajouri.



GOVERNMENT OF JAMMU AND KASHMIR
OFFICE OF THE DEPUTY COMMISSIONER, RAJOURI
 Email: dcraj-jk@nic.in Phone: +91-1962-262244

Subject:-Minutes of the 2nd Meeting of District level committee constituted for implementation of Bio-Medical Waste Rules, 2016 along with guidelines for handling, treatment and disposal of waste generated during treatment/ diagnosis/ quarantine of COVID-19 patients held under the chairmanship of District Magistrate, Rajouri on 15.04.2022 in Conference Hall, DC Office Rajouri.

The following attended:-

1. Divisional Officer, Pollution Control Board, Rajouri.
2. Representative of CMO, Rajouri.
3. Representative of Medical Supdt. District Hospital, Rajouri

The Chairman of the Committee directed the members of the committee for implementation of **Bio-Medical Waste Rules, 2016** along with guidelines for handling, treatment and disposal of waste generated during treatment/ diagnosis/ quarantine of COVID-19 patients and enforcement of environmental norms at the ground level. A threadbare discussion on various issues was held and following decisions were taken: -

S.No.	Issue Discussed	Decision Taken	Action By
1.	Implementation of Bio-Medical Waste Rules, 2016 along with guidelines for handling, treatment and disposal of waste generated during treatment/ diagnosis/ quarantine of COVID-19 patients.	<p>Representative of CMO and Med Supdt, Rajouri informed the Committee that for implementation of Biomedical Waste Management in District Hospital Rajouri, an agreement has been made with CBMWTF M/s JK ANMOL Health Care Private Limited, Samba but his frequency of collecting waste is only once in a week whereas as per BMW Rules waste has to be collected within 48 hours.</p> <p>DC directed Medical Supdt District Hospital Rajouri to bring this matter in black & white and make part payment only to CBMTF M/s JK ANMOL Health Care Private Limited, Samba till he collects waste within 48 hours as per BMW Rules.</p> <p>DO PCB, informed the committee that there are 193 Nos Govt. Health Care Facilities (HCFs) which include District Hospital, District Tuberculosis Centre, CHCs, PHCs, NTPHCs, MACs & SCs and approx. 60 Nos private HCFs which include Nursing Homes & Diagnostic Labs/X-Ray Clinics and 01 No. Veterinary Hospital in district.</p> <p>DO PCB informed the committee that as per directions of DC CMO/designated Nodal Officer has been made aware about latest BMW Rules and Guidelines Issued by Central Pollution Control Board, for scientific management of</p>	CMO/Medical Supdt District Hospital, Rajouri

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		<p style="text-align: center;">833</p> <p>Bio-medical Waste in District. DO PCB, further raised the concern regarding implementation of Bar coding in all HCFs (Govt/Private) in the district so that Bio Medical Waste generated can be tracked. He further informed the committee that as per inventory submitted by Health Department dated 09.10.2019 & Guidelines issued by Central Pollution Control Board, J&K PCB has allocated Bar Codes to the Rajouri districts vide No. SPCB/LA/BMW/839-841 dated 29/08/2019 from S.No. 07501 to 09000. DO PCB also, informed the Committee that information regarding COVID-19 waste generated from HCFs/Quarantine Centres in Rajouri is to be daily uploaded by CMO Office on Android based Tracking App. DO PCB further, informed the Committee that that at present waste-water generated from all bedded Health Care Facilities (HCFs), including District Hospital Rajouri, is being discharged without any treatment creating environmental pollution and posing health hazard for local population and requested DC for issuing directions to CMO for immediately installing ETP/STP in all bedded Health Care Facilities (HCFs) in district Rajouri as per directions of Hon'ble NGT passed in O.A. 710/2017.</p> <p>DC noted the issue and directed CMO to look into the matter and upload the information regarding COVID-19 waste in Tracking App immediately and also prepare DPRs for ETPs/STPs and also make necessary agreement with CBMWTF's for disposal of Bio-Medical Waste generated from remaining HCFs in the district and also seek mandatory consent & authorization from J&K PCB under various Environmental Laws and also comply with directions passed in O.A. 710-13/2017 by Hon'ble NGT.</p>	
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No: DC-R/2022-23/ARA/Legal/47
Dated: 25/04/2022

(Vikas Kunda) IAS
Deputy Commissioner, Rajouri
(Chairman DLMC)

Paul

Copy to the:-

1. Senior Supdt. of Police Rajouri for information and necessary action.
2. Chief Medical Officer, Rajouri for information & n/a.
3. Medical Supdt. District Hospital, Rajouri for information & n/a.
4. Divisional Officer, Pollution Control Board, Rajouri for information & n/a.
5. DIO NIC, Rajouri to upload copy on District website.
6. PA to Deputy Commissioner, Rajouri.



GOVERNMENT OF JAMMU AND KASHMIR
OFFICE OF THE DEPUTY COMMISSIONER, RAJOURI
Email: dcraj-jk@nic.in Phone: +91-1962-262244

Subject:-Minutes of the 3rd Meeting of District level committee constituted for implementation of Bio-Medical Waste Rules, 2016 along with guidelines for handling, treatment and disposal of waste generated during treatment/ diagnosis/ quarantine of COVID-19 patients held under the chairmanship of District Magistrate, Rajouri on 28.04.2022 in his office chamber.

The following attended:-

1. Chief Medical Officer, Rajouri.
2. Divisional Officer, Pollution Control Board, Rajouri.
3. Dy. SP Hqr Rajouri. (Nominee of SSP)
4. Medical Supdt. District Hospital, Rajouri.
5. Block Medical Officer Sunderbani/ /Thanamandi/Kalakote/Darhal.
6. Representative of BMO Nowshera.

The Chairman of the Committee directed the members of the committee for implementation of **Bio-Medical Waste Rules, 2016** along with guidelines for handling, treatment and disposal of waste generated during treatment/ diagnosis/ quarantine of COVID-19 patients and enforcement of environmental norms at the ground level. A threadbare discussion on various issues was held and following decisions were taken: -

S.No.	Issue Discussed	Decision Taken	Action By
1.	Implementation of Bio-Medical Waste Rules, 2016 along with guidelines for handling, treatment and disposal of waste generated during treatment/ diagnosis/ quarantine of COVID-19 patients.	CMO and Med Supdt, Rajouri informed the Committee that for implementation of Bio-Medical Waste Management Rules 2016 and for scientific disposal of COVID-19 and Bio-Medical Waste generated from District Hospital Rajouri, CHC Sunderbani and CHC Nowshera an agreement has been made with CBMWTF M/s JK ANMOL Health Care Private Limited, Samba but his frequency of collecting waste is only once in a week whereas as per BMW Rules waste has to be collected within 48 hours . CMO informed the committee that Bar Coding has been implemented in, CHC Sinderbani and CHC Nowshera at present. DO PCB, informed the committee that there are 193 Nos Govt. Health Care Facilities (HCFs)	CMO/Medical Supdt District Hospital, Rajouri

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which include District Hospital, District Tuberculosis Centre, CHCs, PHCs, NTPHCs, MACs & SCs and approx. 60 Nos private HCFs which include Nursing Homes & Diagnostic Labs/X-Ray Clinics and 01 No. Veterinary Hospital in district.

DO PCB informed the committee that CMO & Med Supdt has been made aware about latest BMW Rules and Guidelines issued by Central Pollution Control Board, for scientific management of Bio-medical Waste in District.

DO PCB, further raised the concern regarding implementation of **Bar coding** in all HCFs (Govt/Private) in the district so that Bio Medical Waste generated can be tracked. He further informed the committee that as per inventory submitted by Health Department dated 09.10.2019 & Guidelines issued by Central Pollution Control Board, J&K PCB has allocated Bar Codes to the Rajouri districts vide No. SPCB/LA/BMW/839-841 dated 29/08/2019 from S.No. 07501 to 09000.

DO PCB also, informed the Committee that information regarding COVID-19 waste generated from HCFs/Quarantine Centres in Rajouri is to be daily uploaded by CMO Office on Android based Tracking App.

DO PCB further requested CMO to designate Nodal Officers so that latest guidelines and NGT directions can be shared with them.

DO PCB further, informed the Committee that that at present waste-water generated from all bedded Health Care Facilities (HCFs), including District Hospital Rajouri, is being discharged

Paul

		<p>without any treatment creating environmental pollution and posing health hazard for local population and requested DC for issuing directions to CMO for immediately installing ETP/STP in all bedded Health Care Facilities (HCFs) in district Rajouri as per directions of Hon'ble NGT passed in O.A. 710/2017.</p> <p>DC noted the issues and gave following directions to CMO/MS District Hospital Rajouri :-</p> <ol style="list-style-type: none"> (i) To upload the information regarding COVID-19 waste in Tracking App on daily basis (ii) To make necessary agreement with CBMWTF's for disposal of Bio-Medical Waste generated from remaining HCFs in the district, within 02 weeks time. (iii) Implement Bar coding in remaining Health Care establishments within 02 weeks. (iv) To provide scientific waste collection storage facility in all HCFs in the district as per BMW Rules, 2016. (v) To nominate Nodal officers in the district. (vi) Also seek mandatory consent & authorization from J&K PCB within 02 weeks time under various Environmental Laws and also comply with directions passed in O.A. 710-13/2017 by Hon'ble NGT. 	
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No: DC-R/2022-23/ARA/Legal/54-59
Dated: 28/04/2022

(Vikas Kundra) IAS
Deputy Commissioner, Rajouri
(Chairman DLMC)



Copy to the:-

1. Senior Supdt. of Police Rajouri for information and necessary action.
2. Chief Medical Officer, Rajouri for information & n/a.
3. Medical Supdt. District Hospital, Rajouri for information & n/a.
4. Divisional Officer, Pollution Control Board, Rajouri for information & n/a.
5. DIO NIC, Rajouri to upload copy on District website.
6. PA to Deputy Commissioner, Rajouri.



Minutes of Meeting

Minutes of Meeting of District Level Monitoring Committee held on 28/4/2022 in the meeting hall of Deputy Commissioner Office Anantnag for implementation of Bio-Medical Waste Management Rules 2016 and specific guidelines for handling treatment and disposal of waste generated during treatment . Diagnosis of Covid -19 patients in compliance to Hon'able NGT directions dated:- 07/01/2022

The meeting was conducted under the chairmanship of Add. District Development Commissioner Anantnag and following officers participated in the meeting.

1. Chief Medical Officer Anantnag
2. District Officer JK PCC Anantnag
3. Dy. SPDR Anantnag.
4. Medical Superintendent District Hospital / MCH Anantnag

The ADDC Anantnag briefed the agenda of meeting to the members & District Officer PCC Anantnag explained at length the Bio- Medical waste Management rules 2016 with special reference to CPCB guidelines for management of Covid-19 waste generated during treatment of Covid -19 patients. After discussion on different important issues following directions have been issued for time bound implementation at the level of all the concerned.

- A. A Team of Officers namely CMO Anantnag, DO PCB, SHO concerned shall visit at least two (2) Hospitals in a week to record the present status of Bio Medical Waste Management in the Hospitals.
- B. Special training programme shall be conducted within 15 days by JK PCC experts in District Hospital Anantnag as capacity building measure for the employees involved in BMW Management especially Covid-19 waste.
- C. CMO Anantnag has been directed to ensure that Bar Code shall be generated for all HCF's in District and shall get authorized all Health Care Facilities in JK PCC immediately.

PP submitted to HOEF CC, GOS
 on 25/05/22 through mail.
 heah
 16/6/22.

D. Stress has been given upon Covid-19 isolation centers to be registered on CPCB mobile application "Covid -19 BMW" for updating of Covid-19 Bio Medical Waste generation.

The meeting ended with vote of thanks


Addl. District Dev. Commissioner
Anantnag.

Copy for information to the:-

1. Chief Medical Officer Anantnag.
2. District Officer PCC Anantnag.
3. Dy. SP DR Anantnag.
4. Medical Superintendent District Hospital Anantnag.
5. District Informatics Officer (NIC) Anantnag for information with request to upload the same on website.
6. PA to DC Anantnag for information of Deputy Commissioner.

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Government of Jammu & Kashmir
J&K, POLLUTION CONTROL COMMITTEE
OFFICE OF THE REGIONAL DIRECTOR-KASHMIR.

Sheikh-ul-K-Alam Complex, Rajbagh, near Government Silk Factory, Srinagar-190008

Minute of Meeting

Record note of meeting for implementation of Bio Medical Waste Management Rules' 2016 along with guidelines for Handling, Transportation and Disposal of waste generated during treatment/diagnosis/Quarantine of Covid-19 patients, constitution of State/District level Monitoring Committees in OA No 180/2021 Dated 07-01-2022 in the case titled *Mukul Kumar Vs State of Uttar Pradesh & Ors* (NGT).

In compliance to the directions contained in Hon'ble NGT order under reference, a meeting was held under the chairmanship of Deputy Commissioner Srinagar on 25th March, 2022 at meeting hall of D. C. office Srinagar and the following officers /Members attended:

- | | |
|--|-------------------------------|
| 1. Principal, Govt., Medical College, Srinagar | (Member) through his nominee |
| 2. Sr. Superintendent of Police, Srinagar | (Member) through his nominee |
| 3. Regional Director, J&K PCC | (Member) |
| 4. Chief Medical Officer, Srinagar | (Member) |
| 5. Dr. Sabeena Sultan, I/c Sc. C | (SMS, Co-opted) |

The matter was discussed in detail and the following decisions were taken for compliance by all concerned ;

S.no.	Agenda	Decision/Responsible Deptt	Remarks
1.	Details of Health care facilities (HCFs) having consent under Air and Water (P&CP) Act, since all the bedded HCFs (Govt/Private) need to apply for the same.	1. Compliance through Principal GMC & Associated Hospital. 2. Chief Medical Officer Srinagar.	The list of HCF (Govt./ Private) was already shared with CMO Srinagar vide this office communication no. PCB/RDK/PS/2022/179-184 dt. 01-04-2022 with the direction to submit online cases for Authorization/ Consent to be completed by or before 06-04-2022.
2	Details of HCFs having authorization under BMW Management Rules 2016, as applicable to all the HCFs (Bedded/ Non bedded), Govt/Private)	1. Compliance through Principal GMC & Associated Hospital. 2. Chief Medical Officer Srinagar.	
3	Submission of Annual Report in Form-IV (under BMW Rules) for the period Jan-2021 to Dec-2021.	1. Compliance through Principal GMC & Associated Hospital. 2. Chief Medical Officer Srinagar.	
4	Implementation status of Bar code system by HCFs.	1. Compliance through Principal GMC & Associated Hospital. 2. Chief Medical Officer Srinagar.	
5	Details of HCFs generating COVID-19 BMW who have registered themselves via COVID-19 BMW Tracking App.	1. Compliance through Principal GMC & Associated Hospital. 2. CMO Srinagar.	

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It was further deliberated that since District Level Monitoring Committee (DLMC) stands already constituted vide G.O 875 GAD of 2017 Dt. 07/07/2017 to oversee the implementation of Bio-Medical Waste Rules at District Level and District Environment Committee constituted vide GAD Order No 81-JK (GAD of 2019) Dt. 25/11/2019 which may be involved to work in tandem with the DLMC constituted by Hon'ble NGT vide Order dated 07/01/2022 for implementation of the directions.

It was informed by SMS (BMW) that out of the **3225 HCF's** in Kashmir Province, only **334** have obtained Authorization from JKPC (above 10%) only which is a matter of great concern. So the members unanimously decided to enforce implementation of the guidelines by all un-authorized HCF's and take strict legal action against such defaulters which shall include closure of such facilities.

It was further directed that the DLMC shall submit its report to State Level Monitoring Committee on regular basis and shall also upload the same on District website for information and compliance by all concerned.

The Chair advised JKPC for sharing the list of HCF's (Govt/Pvt) with CMO Srinagar and accordingly the same was shared with the Department vide this office Letter No. PCB/RDK/PS/2022/179-184 Dt. 01/04/2022 for compliance by or before 06/04/2022.

The meeting ended with the vote of thanks to the Chair.

No. PCC/RDK/BMW/180-185
Dt. 12/04/2022


12.04.2022
(Rafi Ahmad Bhat)SFS
Regional Director

Copy submitted for information and necessary action to :

1. Member Secretary, JKPC, Jammu.
2. Dy. Commissioner, Srinagar
3. Principal GMC, Srinagar.
4. Sr. Superintendent of Police, Srinagar.
5. Chief Medical Officer, Srinagar.
6. I/c D.O PCC Srinagar for information and necessary followup under intimation.

MINUTES OF MEETING HELD UNDER THE CHAIRMANSHIP OF ADDL. DEPUTY COMMISSIONER (MEMBER SECRETARY DISTRICT ENVIRONMENT PLAN) DODA ON 30-03-2022 AT 01:00PM

The monthly meeting of District Environment Committee of District Environment Plan was held under the chairmanship of Addl. Deputy Commissioner Doda on 30-03-2022 at 01:00PM in the office chamber. The following officers attended the meeting:-

1. District Panchayat Officer Doda.
2. Chief Education Officer Doda.
3. Medical Superintendent GMC Doda.
4. District Information Officer Doda.
5. District Geology and Mining Officer Doda.
6. Divisional Officer Pollution Control Committee Doda.
7. Executive Officer Municipal Council Bhaderwah.
8. Rep. of GM DIC Doda (Project Manager).
9. Rep. of Executive Engineer PDD Doda.

At the outset, the Chair welcomed all the participants. Thereafter, as per the previous minutes of meeting, threadbare discussion was held on each point and accordingly following directions were passed:-

S. No.	Agenda Points	Discussion held / decisions taken	Action to be taken
1.	Monthly Meeting of District Environment Plan	The chair directed all the members of DEP committee to attend the meeting every month, so that fruitful decisions can be made as per NGT directions.	All members of DEP
2.	Updation of District Environment Plan	The District Environment Plan has recently been updated & submitted to higher authorities. The Chair directed all the members to go through the Plan & suggest further updation/improvement to the Nodal Officer, so that the same be got reflected in the next Plan accordingly.	DO PCB Doda/ all members of DEP
3.	Minutes of Meetings	The minutes of each meeting are uploaded in the District website and copies among all also to be sent to Environment Cell Chief Secretary Office J&K UT and to the Director Environment and Remote Sensing. The Chair directed all the members to go through the minutes and take appropriate necessary action as per the directions issued in the meeting and apprise the action taken in the next meeting accordingly.	ADC office / All members of DEP
4.	Original Application No. 710, regarding	In last the last meeting, Chief Medical Officer Doda / Medical Superintendent GMC Doda was directed to go through the OA No. 710 & take	CMO Doda / MS GMC Doda / DO PCC Doda

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	biomedical waste	<p>appropriate necessary action to properly manage the biomedical waste produced in each hospital.</p> <p>In this regard, MS GMC Doda informed that bio-medical waste of GMC Doda is properly managed & is in place. He further informed that bar-coding & website has been established for GMC Doda.</p> <p>DO PCC Doda informed that there is violation of bio-medical waste in Sub District Hospitals Bharderwah / Thathri / Gandoh. He also informed that none of the medical institutions of the District have applied for authorization till date.</p> <p>The Chair directed CMO Doda to pass directions to the Sub District Hospitals to properly manage the bio-medical waste. The Chair also directed him to ask all the Health Institutions to register for bio-medical waste authorization immediately. Action taken in the matter be also furnished to this office accordingly.</p> <p>Further the Chief Medical Officer submitted the list of Health Institutions, which he has submitted to the Director Health Services Jammu. The Chair directed CMO Doda to check all these institutions as below and submit the action taken in the matter by or before next monthly meeting:-</p> <ol style="list-style-type: none"> i. Whether they segregate hazardous and non-hazardous waste or not? ii. How many have Bio-Medical Waste authorization, if not then ask them to register within a month? iii. How many have air and water consent? iv. Whether bio-medical waste disposal done through Bar-Coding or not? <p>DO PCC Doda informed that training has been imparted to the BMOs & their medical team.</p>	
5.	Sand Mining Blocks in the District	DMO Doda informed that all the sand mining blocks in the District are working as per norms and the department is monitoring these blocks regularly. The Chair directed DMO Doda to continue the inspection in future as well.	DMO Doda
6.	Plantation by public	Today none of the officer/officials of Forest Department attended the meeting. However, in the last meeting the representative of DFO (T) Doda had apprised that in District Doda 49500 trees have been planted till date. The Chair directed concerned to continue the process of	DFO Doda / Bharderwah / Batote

		plantation of trees as per the NGT directions.	
7.	Plastic Waste Management	DO PCB Doda informed that a drive was conducted in Block Bhalla with BDO Bhalla and 2.5 kg of Polythene bags were seized. EOMC Bhaderwah informed that in MC Bhaderwah anti-polythene bag drive was conducted and a fine of Rs. 2300/- has been imposed upon the defaulters and 10 kg of Polythene bags were seized. He also informed that a month long drive was organized regarding <u>No Plastic No Garbage</u> in which all District Officers participated. The chair directed that conduct similar drives in future also. Chief Education Officer Doda also informed that a month long campaign was organized in the District regarding <u>No Plastic No Garbage</u> in different schools of the District in the shape of Rallies, Debate and Painting Competition.	EOMCs (all) / Divisional Officer PCB Doda/ Chief Education Officer Doda
8.	Construction and Demolition Waste	The Chair directed all the EOMCs & DO PCC Doda to jointly inspect / check the Vehicles used for lifting construction material & demolition waste as these should be properly covered & pass directions to each accordingly. The Chair also directed DMO Doda to also monitor all the vehicles of all the crusher holders/sand lease holders in the District to cover all the vehicles transporting sand/bajri with proper tarpoline to avoid dust spread during transportation on regular basis.	DMO Doda / DO PCB Doda
9.	Original Application No. 325, regarding water bodies in every village	The representative of ACD Doda in the previous meeting had informed that there was a target of restoration, maintenance & protection of 719 water bodies in the District for the year 2021-22 and they have achieved the complete target. DO PCC Doda informed that due financial closing of the Financial Year 2021-22 training could not be imparted to the BDOs regarding general sanitation, however shall be held in the month of April, 2022.	ACD Doda / ACP Doda / DO PCC / BDOs All.
10.	E- Waste and filing of annual returns in Form-3	Regarding submission of Annual Report in Form-3 under E-Waste (Management) Amendment Rules 2018, a letter of Member Secretary JKPC Jammu, addressed to State Informatics Officer, NIC J&K State and a copy thereof to this office as well has been received vide No. JKPC/LSJ/21/NGT/81/884-907 dated 04-01-2022, in which it has been requested to direct all NIC centers of the District to submit FORM 3 at the earliest. The Chair directed all the	DO PCB / EOMCs (all)

	concerned officers and District Informatics Officer (NIC) Doda for filing Annual Return in Form 3 as per NGT directions.	
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The meeting ended with the vote of thanks to the Chair.

Sriniv
Addl. Deputy Commissioner,
(Member Secretary DEP)
District Doda.

Dated. 30/03/2022

No. 1176-96/PA/ADC/D/2022

Copy to the:-

1. District Magistrate (Chairman) District Environment Committee District Doda.
2. General Manager DIC Doda for information and necessary action.
3. Divisional Forest Officer (T) Doda/Bhaderwah/Batote.
4. Assistant Commissioner Development Doda for information and necessary action.
5. District Panchayat Officer Doda for information and necessary action.
6. Chief Medical Office Doda for information and necessary action.
7. Medical Superintendent GMC Doda for information and necessary action.
8. Chief Education Officer Doda for information and necessary action.
9. District Information Officer Doda for information.
10. District Informatics Officer (NIC) Doda with the request to upload the same in District Website and also with the direction to attend the monthly meeting of DEP in future as co-opted member.
11. District Geology and Mining Officer Doda for information and necessary action.
12. Executive Engineer PDD Doda for information and necessary action.
13. Executive Engineer Jal Shakti Doda for information and necessary action.
14. Private Secretary to Commissioner/Secretary to Government, Forest, Ecology & Environment Department Civil Secretariat, Jammu for kind information.
15. Private Secretary to Divisional Commissioner Jammu for kind information.
16. Private Secretary to Member Secretary, J&K Pollution Control Board, Jammu for kind information.
17. I/C Environment Cell Chief Secretary Office Civil Secretariat, J&K, Srinagar.
18. Divisional Officer PCC Doda (Nodal Officer DEP Committee Doda) for information and necessary action.
19. Executive Officer MC Doda for information and necessary action.
20. Executive Officer MC Thathri for information and necessary action.
21. Executive Officer MC Bhaderwah for information and necessary action.

MINUTES OF MEETING HELD UNDER THE CHAIRMANSHIP OF ADDL. DEPUTY COMMISSIONER (MEMBER SECRETARY DISTRICT ENVIRONMENT PLAN) DODA ON 24-02-2022 AT 01:00PM

The monthly meeting of District Environment Committee of District Environment Plan was held under the chairmanship of Addl. Deputy Commissioner Doda on 24-02-2022 at 01:00PM in the office chamber. The following officers attended the meeting:-

1. District Panchayat Officer Doda.
2. Chief Medical Officer Doda.
3. Executive Engineer PDD Doda.
4. Medical Superintendent GMC Doda.
5. District Geology and Mining Officer Doda.
6. Divisional Officer Pollution Control Committee Doda.
7. Executive Officer Municipal Council Bhaderwah.
8. Executive Officer Municipal Council Doda.
9. Rep. of Assistant Commissioner Development Doda (BDO HQ).
10. Rep. of GM DIC Doda (Project Manager).
11. Addl. District Informatics Officer (NIC) Doda.
12. Media Coordinator DC Office Doda.

The Officers/Representatives of the following offices could not attend the meeting:-

1. Divisional Forest Officer Doda.
2. Executive Officer Municipal Council Thathri.

At the outset, the Chair welcomed all the participants. Thereafter, as per the previous minutes of meeting, threadbare discussion was held on each point and accordingly following directions were passed:-

S. No.	Agenda Points	Discussion held / decisions taken	Action to be taken
1.	Monthly Meeting of District Environment Plan	The chair directed all the members of DEP committee to attend the meeting every month, so that fruitful decisions can be made as per NGT directions.	All members of DEP
2.	Updation of District Environment Plan	The District Environment Plan has recently been updated & submitted to higher authorities. The Chair directed all the members to go through the Plan & suggest further updation/improvement to the Nodal Officer, so that the same be got reflected in the next Plan accordingly.	DO PCB Doda/ all members of DEP
3.	Minutes of Meetings	The minutes of each meeting are uploaded in the District website and copies among all also to be sent to Environment Cell Chief Secretary Office J&K UT and to the Director	ADC office / All members of DEP

		Environment and Remote Sensing. The Chair directed all the members to go through the minutes and take appropriate necessary action as per the directions issued in the meeting and apprise the action taken in the next meeting accordingly.	
4.	Original Application No. 710, regarding biomedical waste	<p>In last the last meeting, Chief Medical Officer Doda / Medical Superintendent GMC Doda was directed to go through the OA No. 710 & take appropriate necessary action to properly manage the biomedical waste produced in each hospital.</p> <p>In this regard, MS GMC Doda informed that bio-medical waste of GMC Doda is properly managed & is in place.</p> <p>DO PCC Doda informed that there is violation of bio-medical waste in Sub District Hospitals Bhaderwah / Thathri / Gandoh. He also informed that none of the medical institutions of the District have applied for authorization till date.</p> <p>The Chair directed CMO Doda to pass directions to the Sub District Hospitals to properly manage the bio-medical waste. The Chair also directed him to ask all the Health Institutions to register for bio-medical waste authorization immediately. Action taken in the matter be also furnished to this office accordingly.</p> <p>Further the Chief Medical Officer submitted the list of Health Institutions, which he has submitted to the Director Health Services Jammu. The Chair directed CMO Doda to check all these institutions as below and submit the action taken in the matter by or before next monthly meeting:-</p> <ol style="list-style-type: none"> i. Whether they segregate hazardous and non-hazardous waste or not? ii. How many have Bio-Medical Waste authorization, if not then ask them to register within a month? iii. How many have air and water consent? iv. Whether bio-medical waste disposal done through Bar-Coding or not? <p>The Chair also directed Chief Medical Officer Doda to fix a meeting with all BMOs & DO PCC Doda. The DO PCC Doda will educate/aware with the guidelines of PCC Department.</p>	CMO Doda / MS GMC Doda / DO PCC Doda

5.	Sand Mining Blocks in the District	DMO Doda informed that all the sand mining blocks in the District are working as per norms and the department is monitoring these blocks regularly. The Chair directed DMO Doda to continue the inspection in future as well.	DMO Doda
6.	Plantation by public	Today none of the officer/officials of Forest Department attended the meeting. However, in the last meeting the representative of DFO (T) Doda had apprised that in District Doda 49500 trees have been planted till date. The Chair directed concerned to continue the process of plantation of trees as per the NGT directions.	DFO Doda / Bhaderwah / Batote
7.	Plastic Waste Management	Regarding Plastic Waste Management EOMCs & DO PCC informed that joint awareness drives have already been conducted to aware the general public regarding use of > 75 micron polythene instead 50 micron. The Chair further directed EOMCs & DO PCC to continue the drives in their respective jurisdictions for effective / fruitful results as per NGT directions and furnish the action taken to this office at an earliest.	EOMCs (all) / Divisional Officer PCB Doda
8.	Construction and Demolition Waste	The Chair directed all the EOMCs & DO PCC Doda to jointly inspect / check the Vehicles used for lifting construction material & demolition waste as these should be properly covered & pass directions to each accordingly. The Chair also directed DMO Doda to also monitor all the vehicles of all the crusher holders/sand lease holders in the District to cover all the vehicles transporting sand/bajri with proper tarpoline to avoid dust spread during transportation on regular basis.	DMO Doda / DO PCB Doda
9.	Original Application No. 325, regarding water bodies in every village	The representative of ACD Doda informed that there was a target of restoration, maintenance & protection of 986 water bodies in the District for the year 2021-22 and till date, they have achieved the target of 696 water bodies. The Chair directed the concerned to achieve the target in stipulated time as per NGT directions. The Chair also directed ACD Doda to fix a meeting with DO PCC Doda & all BDOs. The DO PCC shall educate BDOs regarding general sanitation.	ACD Doda / ACP Doda / DO PCC / BDOs All.

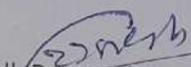
10.	E- Waste and filing of annual returns in Form-3	Regarding submission of Annual Report in Form-3 under E-Waste (Management) Amendment Rules 2018, a letter of Member Secretary JKPCJ Jammu, addressed to State Informatics Officer, NIC J&K State and a copy thereof to this office as well has been received vide No. JKPCJ/LSJ/21/NGT/81/884-907 dated 04-01-2022, in which it has been requested to direct all NIC centers of the District to submit FORM 3 at the earliest. The Chair directed all the concerned officers and District Informatics Officer (NIC) Doda for filing Annual Return in Form 3 as per NGT directions.	DO PCB / EOMCs (all)
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Today EOMC Bhaderwah intimated that the work of Material Recovery Facility (MRF) has been started in Bhaderwah. EOMC Doda intimated that re-tendering of MRF has been started in Doda.

The DO PCC Doda intimated that waste is thrown directly in Neeru Nallah in Bhaderwah area. The Chair directed EOMC Bhaderwah to take appropriate necessary action in this regard at an earliest under intimation to this office.

In the meeting it was unanimously decided that District Informatics Officer (NIC) Doda shall also be co-opted as member in the District Environment Plan Committee.

The meeting ended with the vote of thanks to the Chair.


Addl. Deputy Commissioner,
(Member Secretary DEP)
District Doda.

No. 1640-61/PA/ADC/D/2022

Dated. 24/02/2022

Copy to the:-

1. District Magistrate (Chairman) District Environment Committee District Doda.
2. General Manager DIC Doda for information and necessary action.
3. Divisional Forest Officer (T) Doda/Bhaderwah/Batote.
4. Assistant Commissioner Development Doda for information and necessary action.
5. District Panchayat Officer Doda for information and necessary action.
6. Chief Medical Office Doda for information and necessary action.
7. Medical Superintendent GMC Doda for information and necessary action.
8. Chief Education Officer Doda for information and necessary action.
9. District Information Officer Doda for information.
10. District Informatics Officer (NIC) Doda with the request to upload the same in District Website and also with the direction to attend the monthly meeting of DEP in future as co-opted member.
11. District Geology and Mining Officer Doda for information and necessary action.

12. Executive Engineer PDD Doda for information and necessary action.
13. Executive Engineer Jal Shakti Doda for information and necessary action.
14. Private Secretary to Commissioner/Secretary to Government, Forest, Ecology & Environment Department Civil Secretariat, Jammu for kind information.
15. Private Secretary to Divisional Commissioner Jammu for kind information.
16. Private Secretary to Member Secretary, J&K Pollution Control Board, Jammu for kind information.
17. I/C Environment Cell Chief Secretary Office Civil Secretariat, J&K, Srinagar.
18. Divisional Officer PCC Doda (Nodal Officer DEP Committee Doda) for information and necessary action.
19. Executive Officer MC Doda for information and necessary action.
20. Executive Officer MC Thatthri for information and necessary action.
21. Executive Officer MC Baderwah for information and necessary action.

**MINUTES OF MEETING HELD UNDER THE CHAIRMANSHIP OF DR. R. K. BHARTI
(KAS) ADDL. DEPUTY COMMISSIONER (MEMBER SECRETARY DISTRICT
ENVIRONMENT PLAN) DODA ON 12-01-2022 AT 11:00AM**

The monthly meeting of District Environment Committee of District Environment Plan was held under the chairmanship of Addl. Deputy Commissioner Doda on 12-01-2022 at 11:00AM in the office chamber. The following officers attended the meeting:-

1. Chief Education Officer Doda.
2. District Information Officer Doda.
3. Executive Engineer Jal Shakti Doda.
4. District Geology and Mining Officer Doda.
5. Executive Officer Municipal Council Bhaderwah.
6. Executive Officer Municipal Council Thathri.
7. Divisional Officer Pollution Control Board Doda.
8. Rep. of Assistant Commissioner Development Doda.
9. Rep. of DFO (T) Doda.
10. Rep. of GM DIC Doda.

The Officers officials of the following offices could not attend the meeting:-

1. District Panchayat Officer Doda.
2. Chief Medical Officer Doda.
3. Executive Engineer PDD Doda.
4. Executive Officer Municipal Council Doda.

At the outset, the Chair welcomed all the participants. Thereafter, as per the previous minutes of meeting, threadbare discussion was held on each point and accordingly following directions were passed:-

S. No.	Agenda Points	Discussion held / decisions taken	Action to be taken
1.	Monthly Meeting of District Environment Plan	In the previous meeting all the members of the committee were directed to compulsory attend the meeting of District Environment Plan every month, but despite of the directions issued, some of the members have failed to attend the meeting. The Chair directed that all those officers, who remained absent in the meeting shall attend the meeting on regular basis in future.	All members of DEP
2.	Updation of District Environment Plan	The District Environment Plan for District Doda has been updated and submitted to higher authorities. The Divisional Officer Pollution Control Board Doda, who was nominated as <u>Nodal Officer</u> for District Environment Plan, shall be responsible for further updation of the Plan, as and when required and shall submit the same to higher authorities. All the members of District Environment Plan shall liaise with the Nodal Officer for any changes in the Plan of their respective sector.	DO PCB Doda/ all members of DEP

3.	Minutes of Meetings	The minutes of each meeting are uploaded in the District website and copies among all also to be sent to Environment Cell Chief Secretary Office J&K UT and to the Director Environment and Remote Sensing. The members are directed to go through the minutes and take appropriate necessary action as per the directions issued in the meeting and apprise the action taken in the next meeting accordingly.	ADC office / All members of DEP
4.	Original Application No. 710, regarding biomedical waste	<p>In last two meetings, Chief Medical Officer Doda / Medical Superintendent GMC Doda was directed to go through the OA No. 710 & take appropriate necessary action to properly manage the biomedical waste produced in each hospital.</p> <p>The Chief Medical Officer / Medical Superintendent GMC Doda was also directed to prepare the list of all Health Facilities in the District (both private and government) and check these institutions as below:-</p> <ol style="list-style-type: none"> i. Whether they segregate hazardous and non-hazardous waste or not? ii. How many have Bio-Medical Waste authorization, if not then ask them to register within a month? iii. How many have air and water consent? iv. Whether bio-medical waste disposal done through Bar-Coding or not? <p>But, the Chief Medical Officer / Medical Superintendent GMC Doda has not submitted the action taken in the matter to this office till date. The Chief Medical Officer / Medical Superintendent GMC Doda are directed to furnish the action taken in the matter within week's time positively.</p>	CMO Doda / MS GMC Doda
5.	Sand Mining Blocks in the District	In the previous meeting, DMO Doda was directed to monitor sand mining blocks, regularly in the District in routine and furnish action taken to this office, but the action taken is awaited. The Chair directed DMO Doda to furnish the action taken.	DMO Doda
6.	Plantation by public	In the previous meeting representative of DFO (T) Doda had apprised that in Doda Division 25000 trees (Deodar / Kail / Oak / Anardana / Alums etc.) have been planted from 15 November. 2021. In today's meeting the representative apprised that in District Doda 49500 trees have been planted till date. The Chair directed	DFO Doda / Bhaderwah / Batote

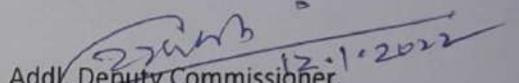
		concerned to plant trees, mostly alongside the road, Nallas and River Chenab, which will help in averting accidents as well as beneficial for reducing in emission of hazardous gases of the vehicles plying on roads. The action taken in the matter be furnished to this office every month.	
7.	Plastic Waste Management	<p>In the previous meetings Divisional Officer PCB Doda and EOMCs were directed to conduct joint drives in their respective jurisdictions and shall aware the public regarding use of > 75 micron polythene instead 50 micron also aware the public about the elimination of single use plastic. EOMCs reported that no member from DO PCB side attend these drives with them. Divisional Officer PCB Doda was directed to co-operate with the team and conduct the drives regularly.</p> <p>In today's meeting the EOMC Bhaderwah and Divisional Officer PCB Doda apprised this office that joint drives were conducted in Bhaderwah Town and approximately 34 kg of polythene were collected. Besides awareness programmes regarding > 75 micron polythene were organized in among the shopkeepers and general public. The chair directed EOMC Doda and Thathri to conduct the similar drives and awareness programmes in their respective jurisdiction also.</p>	EOMCs (all) / Divisional Officer PCB Doda
8.	Construction and Demolition Waste	<p>In the previous meetings the DMO & DO PCB were directed to check the Vehicles used for lifting construction material & demolition waste as these should be properly covered.</p> <p>DMO reported that directions have been given to crusher holders/sand lease holders to cover all the vehicles transporting sand/bajri with proper tarpoline to avoid dust spread during transportation.</p> <p>The Chair directed DMO & DO PCB to check whether the vehicles carrying this material are following the instructions or not & submit report on regular basis.</p>	DMO Doda / DO PCB Doda
9.	Original Application No. 325, regarding water bodies in every village	In the previous meeting, the Assistant Commissioner Development Doda & Assistant Commissioner Panchayat Doda were directed to review and make water bodies in every village & shall ensure the maintenance and protection of water bodies in every village. The action taken in	ACD Doda / ACP Doda.

		the matter is still awaited. The chair directed concerned to furnish the action taken in the matter within week's time positively and also on regular basis in future.	
10.	E- Waste and filing of annual returns in Form-3	In the previous meeting the DO PCB Doda & EOMCs were directed to take necessary steps regarding bulk consumers of electrical and electronic equipments & inform all such bulk consumers in the District to file annual returns in Form-3 to JKPC on or before 30 th day of June of every financial year. The chair directed the concerned to furnish the action taken in the matter to this office. Besides, the Chair directed DO PCB Doda to furnish the list of bulk consumers to this office within week's time positively.	DO PCB / EOMCs (all)

In the previous meeting the EOMCs had intimated that the establishment of Material Recovery Facility (MRF) has been initiated in all three ULB's of District Doda and in today's meeting, EOMCs intimated that in MC Doda, the MRF has been started and in MC Bhaderwah, tendering of MRF has been done.

In the previous meeting the EOMC Thathri had reported that land has been identified in village Jangalwar Tehsil Phagsoo for establishment of Solid Waste Management Plant, but the land has yet not been transferred to MC Thathri, but in today's meeting he reported that now the land has been transferred to MC Thathri and he has written to Executive Engineer R&B concerned for preparation of DPR for MRF.

The meeting ended with the vote of thanks to the Chair.


Addl. Deputy Commissioner,
(Member Secretary DEP)
District Doda.

No. 930-54PA/ADC/D/2022

Dated. 12/01/2022

Copy to the:-

1. District Magistrate (Chairman) District Environment Committee District Doda.
2. General Manager DIC Doda for information and necessary action.
3. Divisional Forest Officer (T) Doda/Bhaderwah/Batote.
4. Assistant Commissioner Development Doda for information and necessary action.
5. District Panchayat Officer Doda for information and necessary action.
6. Chief Medical Office Doda for information and necessary action.
7. Medical Superintendent GMC Doda for information and necessary action.
8. Chief Education Officer Doda for information and necessary action.
9. District Information Officer Doda for information.
10. District Informatics Officer (NIC) Doda with the request to upload the same in District Website.
11. District Geology and Mining Officer Doda for information and necessary action.
12. Executive Engineer PDD Doda for information and necessary action.

13. Executive Engineer Jal Shakti Doda for information and necessary action.
14. Private Secretary to Commissioner/Secretary to Government, Forest, Ecology & Environment Department Civil Secretariat, Jammu for kind information.
15. Private Secretary to Divisional Commissioner Jammu for kind information.
16. Private Secretary to Member Secretary, J&K Pollution Control Board, Jammu for kind information.
17. I/C Environment Cell Chief Secretary Office Civil Secretariat, J&K, Srinagar.
18. Divisional Officer PCB Doda (Nodal Officer DEP Committee Doda) for information and necessary action.
19. Executive Officer MC Doda for information and necessary action.
20. Executive Officer MC Thathri for information and necessary action.
21. Executive Officer MC Bharderwah for information and necessary action.



حکومت جموں و کشمیر

GOVERNMENT OF JAMMU AND KASHMIR

OFFICE OF THE DISTRICT MAGISTRATE, SHOPIAN

(206-MINI SECRETARIAT ARHAMA, SHOPIAN)

(Tel: 01933260984, Fax: 01933261910, Email: adcshopian@gmail.com)

Subject:- Implementation of Bio-Medical Waste Rules 2016 alongwith guidelines for handling, treatment and disposal of waste generated during treatment / diagnosis/ quarantine of COVID-19 patients-minutes of the meeting thereof.

Minutes of the Meeting

Today on 05-05-2022 a meeting regarding the subject matter was held under the Chairmanship of District Magistrate, Shopian in his office chambers regarding Bio-Medical Waste Rules 2016, Implementaiton of COVID-19 Bio-medical Waste Guidelines issued by the Central Pollution Cotnrol Board and Hon'ble Tribunal's orders issued in this regard from time to time.

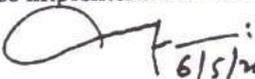
Following officers participated in the meeting:

1. Addl. District Magistrate, Shopian.
2. Chief Medical Officer, Shopian.
3. Dy. SP HQRs Shopian.
4. District Officer Pollution Control Board, Shopian.
5. Assistant Profgessor Environmental Science, GDC, Shopian.

At the outset, District Magistrate, Shopian welcomed all the participants in the meeting and a thorough discussion was held regarding mechanism of disposal of Bio-Medical Waste and implementation of rules thereof.

The Chief Medical Officer, Shopian put forward the following points before the Chair which were later discussed in detail.

1. COVID-19 Waste generated from Distirct Shopain w.e.f 15-01-2022 to 22-02-2022 has been separately segregated and lifted by Kashmir Health Care Lassipora Pulwama.
2. 280 Kgs of COVID-19 Waste has generated during the same period and daily report was shared with pollution authority Shopian.
3. District Monitoring Committee is in place to oversee implementation of BMW rules.

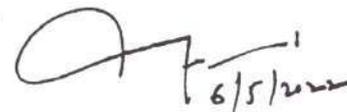

6/5/2022

- 856
4. District Hospital Shopian and SDH Keller has applied for bar code based management of BMW with KHCS Pulwama for its early implementation.
 5. Special training/Awareness regarding Bio-Medical Waste, COVID-19 Waste generated was conducted on 01-02-2022 by Pollution Control Board Office, Shopian in the office of Chief Medical Officer, Shopian.
 6. No authorization under BMW received from SPCB to any Hospital till date.

After thorough discussion on the subject the following directions were passed during the meeting.

01. It was decided during the meeting that the District Officer Pollution Control Board, Shopian alongwith Professor Environmental Science, DGC, Shopian shall inspect all Pharmacist Shops in the District to see whether the Bio-Medical Rules are implemented or not and furnish action taken report to this extent.
 02. It was decided during the meeting that Pollution Control Board Officer, Shopian and Professor Environmental Science, GDC, Shopian will make inspection of all hospitals falling within the jurisdiction of District Shopian and will check whether the Bio-Medical Rules are followed in letter and spirit and segregation of BMW is made at source and action taken report to this extent shall be submitted.
 03. It was decided during the meeting that the District Level Monitoring Committee will see how the the Bio-Medical Waste transported to IGC Lassipora whether transported and disposed scientifically.
 04. It was decided during the meeting that "segregation at source" shall be implemented in letter and spirit and the COVID-19 waste shall handled separately.
 05. During the meeting it was decided that the General Waste should be disposed as per Solid Waste Management and Handling Rules and in no case should be mixed.
 06. It was also decided during the meeting that training Workshop on BMW shall be held once in a month.
 07. It was decided during the meeting that District Level Monitoring Committee shall work in tandem with District Environment Plan Committee, Shopian.
- The meeting with the vote of thanks to the chair.

No: DCS/ADC-PS/22/451-58
Dated: 06/05/2022.



6/5/22

(Mushtaq Ahmad Simnani), JKAS
Addl. Deputy Commissioner,
Shopian.

Copy to the:

1. Director Health Services Jammu/Kashmir for information.
2. Member Secretary, Pollution Control Committee Jammu for information.
3. All above for information and compliance.
4. PA To District Magistrate, Shopian for favour of information and District Magistrate.